

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL****O.A. No. 414 OF 2023****In the matter of:****Avtar Singh & Ors****.....Applicant****V/S****State of Punjab****.....Respondent**

**Reply/Action Taken report by way of affidavit of  
Surabhi Malik, Deputy Commissioner, Ludhiana**

It is most respectfully showeth:



1. That, the matter as contained in O.A. No. 414 of 2023 titled as Avtar Singh V/S State of Punjab is listed before this Hon'ble Tribunal.
2. That undersigned is posted as District Magistrate, Ludhiana and thus filing the reply.

3. That Hon'ble National Green Tribunal was pleased to pass the orders dated 15.12.2023, the gist of which is reproduced as under:-

*"1. Pursuant to our order dated 08.12.2023, Dr. Poonam Preet Kaur, Sub-Divisional Magistrate, Payal, Ludhiana is present. It is stated that an affidavit dated 13.12.2023 of District Magistrate, Ludhiana has been placed on record along with joint Committee report which shows that entire remedial action has been taken and compliance has been made. However, from joint Committee report, we do not find such compliance or remedial action is taken but what we find is that problem still persists and it requires a comprehensive action plan as well as action on the ground to take care of the situation.*

*2. The officer concerned prays for and allowed three weeks' time to file an action plan with regard to remediation and sustainability of steps taken for treatment of effluent/sewage and protection of environment."*

4. That in compliance to the orders of Hon'ble National Green Tribunal, New Delhi It is humbly submitted that the Joint Committee comprising of Sub Divisional Magistrate Payal on behalf of undersigned, constituted a Sub Committee to address the above said complaint comprising of following members:-

- i) Sub Divisional Magistrate Payal.
- ii) Environmental Engineer, PPCB Fatehgarh Sahib.
- iii) Executive Officer, Municipal Council Khanna.

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- iv) Sub Divisional Officer, Drainage-cum-Mining Sub Division Water Resources, Punjab.
- v) Sub Divisional Engineer, PWSSB Khanna.
- vi) Block Development & Panchayat Officer Doraha and Khanna.
- vii) Forest Range officer, Doraha.
- viii) Soil & Conservation Department Ludhiana

The Committee had visited the site and collected relevant information relating to the case as mentioned in joint report.

**(Attached at Annexure-A)**

5. That in view of the joint report, compliance of Hon'ble NGT order dated 15.12.2023, a detailed list of events and timelines for various activities to be undertaken has been duly prepared in order to address the issue under consideration. Directions have been issued to all departments accordingly.
6. That it is humbly submitted in the view of the above actions, the Instant the Instant Original Application No 414 of 2023 may kindly be disposed-off with appropriate orders. Any instructions passed by the Hon'ble Tribunal shall be complied in letter and spirit.

It is, therefore, prayed that the Original Application No. 414 of 2023 may kindly be disposed of with appropriate orders.

**Submitted by**



(Surabhi Malik)

District Magistrate, Ludhiana

**Verification:-**

Verified that the contents of para no.1 to 6 of the above reply are true and correct to my knowledge as derived from the official record. No part of the above reply is false and nothing material has been kept concealed therein.

Dated:- 25.01.2024

Place:- LUDHIANA

  
(Surabhi Malik)

District Magistrate, Ludhiana

Report of Joint Committee

**Subject: Report in the matter of O.A. No. 414 of 2023 titled as Avtar Singh & Ors. Vs. State of Punjab & Ors.**

1. Residents of village Jargari, Tehsil Payal Distt. Ludhiana filed an application before the Hon'ble National Green Tribunal and raised the grievance that Jargari drain constructed by the villages, crosses under the First Patiala Feeder Canal and outfalls into the Lassara drain and that Lassara which is a interstate drain, has no outfall and it has become a pond. Their further plea is that 29MLD Sewage Treatment Plant for Khanna Town but the said Sewage Treatment Plant is not operating and sewage water is flowing to Jargari drain finally the pipeline has been left open upstream of siphon below the first Patiala Feeder Canal which is not cleaned because the drain downstream of the siphon i.e. Lassara Drain does not have any outfall. Resultantly, the flow of water is obstructed and the water stagnates in the drain and further overflows and stands in the field of the applicants and other residents of the area.

2. It is further alleged that stagnating water is leading to Killing/ drying of the trees in the area and that the test report of the sample of the untreated water shows that BOD Level and Fecal Coliform Level is more than the prescribed standards. It is also the grievance of the applicant that since there is no outfall for flow of the effluent, the untreated/partially treated effluent either keeps on seeping underground or getting stagnated in the ponds or private land of the applicants and other landowners of Village Jargari which has become a constant health hazard.

3. In view of the above, the Hon'ble NGT passed an order dated 15.09.2023 thereby constituting a Joint committee of Central Pollution Control Board, State Pollution Control Board, Central Ground Water Authority and District Magistrate Ludhiana to carry out spot inspection and

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ascertain the trustfulness of the allegations made in the original application and also suggest remedial measures and to ensure that fresh water quality of Patiala Feeder Canal is not Contaminated.

4. Sub Divisional Magistrate Payal on behalf of District Magistrate Ludhiana, constituted a Sub Committee to address the above said complaint comprising of following members.

- i) Sub Divisional Magistrate Payal.
- ii) Environmental Engineer, PPCB Fatehgarh Sahib.
- iii) Executive Officer, Municipal Council Khanna.
- iv) Sub Divisional Officer, Drainage-cum-Mining Sub Division Water Resources, Punjab.
- v) Sub Divisional Engineer, PWSSB Khanna.
- vi) Block Development & Panchayat Officer Doraha and Khanna.
- vii) Forest Range officer, Doraha.
- viii) Soil & Conservation Department Ludhiana.

5. Thereafter, number of meetings were held under the Chairmanship of Sub Divisional Magistrate (SDM), Payal with the stakeholder departments. As per the directions, the field visit was conducted by the various stakeholder departments like Municipal Council, Khanna; Drainage Department; Central Pollution Control Board; Punjab Pollution Control Board, Block Development Panchayat Officer and Punjab Water Supply and Sewerage Board on 26.12.2023 and 27.12.2023 in the presence of complainants and residents of Village Jargari. During field visits, the sampling of water was carried out from the ponds of Village Jargari, Ikolaha, as well as from the manhole and Sewage Treatment Plant (STP).

6. The report of the Joint Committee was submitted before the Hon'ble Tribunal which was examined by the court and it was directed on 15.12.2023 that a comprehensive action plan be submitted before the next date of hearing.

7. Accordingly, in compliance of the orders of the National Green Tribunal, Principal Bench, New Delhi w.r.t. Original Application No. 414/2023 (I.A. No. 604/2023) the members of the joint committee and the various departments concerned were summoned by the District Magistrate, Ludhiana to submit their suggestions and reports.

The Sub-Divisional Magistrate, Payal stated that consequent to the orders of the Hon'ble NGT dated 15.12.2024, detailed considerations with the members of the joint committee and concerned departments were done repeatedly through meetings, followed by joint visits to the STP and the affected villages in the month of December 2023 and January 2024. After due deliberations with the departments and the villagers, viable solutions were discussed and proposed by the various departments as submitted in their reports.

The officials from the Rural Development department stated that the Panchayat shall undertake the project of cleaning of the village pond at the stated cost submitted in their report. Accordingly, the DDPO and BDPO concerned were asked to elaborate in their report the details of the short-term plan of cleaning of the pond and the long-term plan of pond-stabilization and rejuvenation options for villages Ikolaha and Jargari besides ensuring legal usage of treated water for irrigation by the farmers of village Nasrali from the STP pipeline. At the same time the officials were asked that the option of usage of treated water from the STP for irrigation purpose be also explored by the panchayats and plans be submitted with timelines.

The officials from Punjab Water Supply and Sewerage Board submitted an estimate report on the extension of the STP pipeline from the siphon to the Lassara drain eliminating the possibility of the discharge draining into the village pond. The said report was asked to be sent to

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the higher officials of the PWSSB for technical scrutiny, identification of viable alternatives, sanction of funds and execution thereof.

The officials from the Drainage Department offered to prepare an estimate for the cleaning of the stretch from the siphon to the beginning of the Lassara drain. The Executive Officer, Municipal Council, Khanna offered to explore the option of funding for the same by the local body. Accordingly, both the departments were asked to coordinate with the DDPO and explore the options and submit final report for execution of the project.

The other departments namely the Pollution Board, the Forest department, Soil Conservation department were also asked to submit their final detailed reports so that the requisite affidavit could be filed before the NGT in time.

The various departments submitted their final viable action plans as submitted below.

8. The officials of the Punjab Pollution Control Board submitted that during field visits, the sampling of water was carried out from the ponds of Village Jargari, Ikolaha, as well as from the manhole and Sewage Treatment Plant (STP) and the analysis results of the sampling are tabulated below:

S. No.	Parameters	Manhole from Vill. Ikolaha	Manhole from Vill. Nasrali	Surface Water collected from Ikolaha		From Pond Vill. Jargari	From Lassara Drain, Vill. Jargari, Tehsil Payal	Prescribed Standards
				Pond No. 1	Pond No. 2			
1	pH	7.6	7.6	7.5	7.4	7.8	7.6	6.0-8.5

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2	TSS	19	19	178	161	22	18	<100
3	BOD	12	10	87	84	12	14	30
4	F.Coli	810	780	70,00	70,00	910	810	<1000
				0	0			
5	SAR	-	-	-	-	-	4.6	-
6	RSC	-	-	-	-	-	4.7	-
7	Ammo n. Nitroge n	-	-	-	-	-	BDL	-

From above, it is clear that the concentration of TSS, BOD and F. Coli of Village Ikolaha are beyond the permissible limits as prescribed by the Punjab Pollution Control Board.

It is relevant to mention here that the aforementioned Joint Team of Officers has also collected groundwater samples in the area from the tubewells at different locations of Village Jargari, Tehsil Payal, District Ludhiana on 27.12.2023. The analysis results of the groundwater samples collected by the team of officers are given below:

Sr. No.	Parameters	Tubewell of Gurjat Singh, Village Jargari-downstream of	Tubewell Installed in Gurudwara Sahib, Village Jargari-upstream of Lassara
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		Lassara Drain	Drain
1	pH	7.6	7.7
2	Turbidity mg/l	BDL	BDL
3	TDS mg/l	866	303
4	Aluminium mg/l	BDL	BDL
5	Ammonia mg/l	BDL	BDL
6	Boron mg/l	BDL	BDL
7	Calcium mg/l	144	68
8	Chloride mg/l	98	12
9	Copper mg/l	BDL	BDL
10	Fluoride mg/l	0.6	BDL
11	Iron mg/l	0.4	BDL
12	Magnesium mg/l	36	11
13	Manganese mg/l	BDL	BDL
14	Nitrate as NO <sup>3</sup> mg/l	1.72	0.3
15	Total Alkanity mg/l	378	172
16	Total Hardness mg/l	508	215
17	Zinc mg/l	BDL	BDL
18	Cyanide mg/l	BDL	BDL
19	Lead mg/l	BDL	BDL
20	Mercury mg/l	BDL	BDL
21	SAR	3.92	1.72
22	RSC	3.03	0.68

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23	F. Coli MPN/100ml	BDL	BDL
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The survey conducted by the Joint Team of Officers has revealed that the treated wastewater from STP Khanna is currently being discharged into Lassara Drain via a 17 Km concrete pipeline and Village Ikolaha is releasing wastewater from two village ponds into the pipeline designated for the discharge of treated effluent from STP Khanna. Thus, the treated effluent from STP Khanna and untreated effluent from Village Jargari is accumulating in Lassara Drain. It is relevant to mention here that the Department of Water and Soil Conservation has established a pipeline network primarily designed for irrigation with a capacity of 2 MLD. However, the remaining 27 MLD of treated wastewater is currently accumulating and stagnating in the Lassara Drain.

It is also observed by the Punjab Pollution Control Board that Municipal Council, Khanna and Punjab Water Supply and Sewerage Board have not obtained the consent to operate of the Board under the Water (Prevention & Control of Pollution) Act, 1974 for the 29 MLD capacity STP at Khanna and the STP is currently being operated without the consent to operate of the Punjab Pollution Control Board.

Keeping in view the facts of the case, the Punjab Pollution Control Board has issued show cause notice for violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 to Executive Officer, Municipal Council, Khanna; Executive Engineer, Punjab Water supply and Sewerage Division, Ludhiana; Executive Engineer, Divisional Soil Conservation Officer, Ludhiana; Block Development & Project Officer, Doraha, District Ludhiana; Executive Engineer, Drainage-cum-Mining and Geology Division, Department of Water Resource, Sangrur and Executive Engineer, Panchayati Raj, Zila Parishad, Ludhiana vide

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letter no. 4685-90 dated 12.01.2024 to show cause why action under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 should not be taken within an opportunity of hearing before the Chairman of the Board on 19.01.2024. A copy of show cause notice dated 12.01.2024 is enclosed herewith as **Annexure-A**.

In reference to the show cause notice dated 12.01.2024, the officers of various departments namely Sh. Rajesh Kansal, Xen, Panchayati Raj (PR), Ludhiana; Sh. Gurpreet Singh, Block Development and Panchayat Officer (BDPO), Doraha; Sh. Arpit Sharma, SDO, Panchayati Raj Department; Smt. Amitpal Kaur, SDE, Punjab Water Supply and Sewerage Board; Sh. Ramandeep Singh, JE, Punjab Water Supply and Sewerage Board; Sh. Harminder Singh, SDO, Drainage Department, Barnala; Sh. Prince Modi, JE, Drainage Department, Barnala; Sh. Harvinder Singh, Sub Divisional Soil Conservation Officer (SDSCO), Samrala and Sh. Charanjit Singh, Executive Officer, Municipal Council, Khanna appeared before the Chairman of the Board for hearing on 19.01.2024.

After hearing the officers of the Board and that of the various departments and after considering the facts of the case, the Chairman of the Punjab Pollution Control Board decided as under:

- 1) The Executive Officer, MC, Khanna shall apply for consents to operate of the Board under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 to operate the STP's outlet immediately.
- 2) The Punjab Water Supply & Sewerage Board (PWSSB) shall operate & maintain the STP regularly & effectively, so as to achieve the prescribed effluent standards for all the times.

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- 3) The MC, Khanna shall submit a detailed Action Plan focusing on the strategic utilization of treated effluent from the STP within one month. This plan should explore innovative approaches for using treated water in construction, road dust suppression, dual plumbing and other municipal activities. The plan should include technical specifications, feasibility assessments and implementation timelines.
- 4) The MC, Khanna shall install outlets along the pipeline that carries treated wastewater within one month. These outlets shall facilitate the use of treated wastewater for irrigation purposes by the local farmers. The MC must ensure that the installation of these outlets is done in a manner that maximizes accessibility for agricultural lands, while maintaining the integrity and efficiency of the pipeline system. The design and placement of these outlets shall consider the ease of access for farmers and the potential agricultural benefits, promoting sustainable water use practices in the region.
- 5) The MC, Khanna shall explore the possibility regarding extension of the pipeline connected to STP's outlet by atleast 500 meter into the Lassara drain. This extension should be designed to ensure efficient dispersion of treated effluent, preventing any potential buildup or stagnation near Jargari village after getting approval of the drainage department. The design must include hydraulic modeling to ascertain the impact on the drain's flow characteristics and the surrounding environment.
- 6) The Drainage Department shall carryout the de-silting of the syphon and starting point of Lassara drain, so as to facilitate the stagnated wastewater flow through the drain and shall submit the action taken report within 15 days.

- 7) The Department of Soil and Water Conservation shall submit a comprehensive Action Plan for the construction of an additional pipeline to utilize the remaining 9 MLD of treated wastewater for irrigation purposes within a period of one month. The Action Plan shall include detailed project timelines, technical specifications with the existing infrastructure.
- 8) The Punjab Water Supply and Sewerage Board is directed to ensure the integration and synchronization of Online Continuous Effluent Monitoring Systems (OCEMS) with flow meter data to the CPCB/ PPCB Portals. This integration must facilitate real-time data transmission, ensuring data accuracy and reliability for regulatory compliance and monitoring.
- 9) The PWSSB shall establish a routine maintenance and calibration schedule for the online monitoring systems. This includes ensuring sensor accuracy, data integrity, and system functionality to provide continuous and reliable monitoring results.
- 10) Department of Rural Development and Panchayat Raj shall be responsible for ensuring that no untreated wastewater from village ponds enters the STP-treated wastewater pipeline. The ponds in villages such as Ikolaha and Jargari are to be desilted and upgraded within three months using specified technology to meet environmental standards.
- 11) Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib shall calculate the Environmental Compensation to be imposed on the MC, Khanna for operating its STP without obtaining consents to operate of the Board as required under the Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981 and

causing stagnation, within 7 days.

The proceedings of personal hearing held on 19.01.2024 before the Chairman of the Board containing the decisions explained in para no. 12 above were conveyed to the officers of the various departments vide letter no. 4773-78 dated 19.01.2024 for compliance. A copy of the letter no. 4773-78 dated 19.01.2024 is enclosed herewith as **Annexure-B**.

In compliance to the hearing decision, the Environmental Compensation amounting to Rs. 2,82,00,000/- has been imposed on the MC, Khanna for operating its STP without obtaining consents to operate of the Board as required under the Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981 and causing stagnation.

The Punjab Pollution Control Board undertakes to monitor the activities and actions of various departments in accordance with the decisions taken and conveyed to departments.

9. The Executive Officer, Municipal Council, Khanna has submitted that 29 M.L.D. S.T.P plant under Amrut scheme at Municipal Council Khanna was prepared and commissioned by Punjab Water Supply Sewerage Board Department in the year 2020. The company which built the treatment plant has given the maintenance work of the treatment plant to the Sewerage Board for 10 years. All expenses incurred for the maintenance of the treatment plant are paid by Municipal Council Khanna. The Punjab Pollution Control Board has been checking water samples from various places time to time from S.T.P. to Jargari. Water samples from S.T.P. of Municipal Council are found to be fine. But due to the untreated water from the pond of Gram Panchayat Ekolaha falling into the sewage line, the amount of B.O.D. and PH increases.

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The Panchayat of village Ekolaha was already putting water from two ponds of their village in the sewer line of the STP that runs from from the Municipal Council Khanna's boundary to Jargari, which the team of Municipal Council Khanna has been closing from time to time, but now the dirty water of wo ponds was connected to this line again by Gram Panchayat Ekolaha. The same was closed on 06-10-2023 at 9.00 a.m. by the team of Municipal Council Khanna. (Photos of the spot have already been sent to you). Again, on checking on 05-12-2023 it was found that the water of both ponds has been connected to the sewer line by Gram Panchayat Ekolaha following which the pipes were dismantled during the action taken by Municipal Council Khanna and in this regard, the police department was also intimated to take appropriate action against Gram Panchayat Ekolaha.

For recycling and reuse of the treated water from the STP sewer line, a pipeline was laid by the Soil Conservation Department for the use of 20 M.L.D. water. Letter No. 1105 dated 03-01-2024 from the EO, MC Khanna was written to the Executive Engineer Soil Conservation Department Ludhiana to prepare a plan to use the remaining 9 M.L.D. treated water . According to the report given by the Soil Conservation Department, they have now laid a pipeline for using 20 M.L.D. treated water and a plant is being prepared for the use of the remaining 9 M.L.D. water. The Municipal Council has also directed the Agriculture Officer to prepare the use of treated water in the field, letter No. 2056 dated 05-01-2024 .

Letter No. 1076 dated 29-12-2023 was written by the EO, MC Khanna to the Executive Engineer, Punjab Water Supply and Sewerage Board Division 2 Ludhiana. In this regard, the ExEn, PWSSB through letter no. 01 dated 01-01-2024 has been written that preparation oft plan to reuse treated water does not come under the jurisdiction of his office.

The EO, MC Khanna then issued a written instruction to the officials of Engineering

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Gram Panchayat to prevent any such backflow. So, in future the pollution shall not be caused from this point.

The Block Development Officer, Doraha has submitted that the Panchayati land surrounding the Drain is submerged, due to water logging. The trees and other plantation have also been affected. The village pond is also a part of the submerged area. The Gram Panchayat has put a resolution to get the pond excavated and to also get a desilting chamber constructed over the pond. The estimated cost for the same would be about Rs. 7.00 lakhs. The work shall be executed from Panchayat Funds and MGNREGA funds. This work will commence after the harvesting season and shall be completed until 31st May 2024.

The officials of the Punjab Water Supply Sewerage Board have submitted that as far as PWSSB is concerned, it's role was only to ensure the satisfactorily working of 29 MLD Sewage Treatment Plant Khanna. The report was submitted to Hon'ble NGT court on 15.12.2023. On the submitted report, the court issued directions, emphasizing the need for addressing the identified problem and taking remedial action. In this regard a meeting was also held by the Deputy Commissioner Ludhiana on dated 09.01.2024, regarding the subject matter. The aim was to resolve the issue raised under the application and take remedial action on reports submitted by the joint committee and to implement the directions received on 15.12.2023 from the Hon'ble NGT court. During this meeting, the primary concern raised was the stagnation of water at the end of the rising main, resulting in the formation of a pond that adversely affects the inhabitants and significantly impacts the lives of people in the area.

1. It is again requested that the Punjab water supply and sewerage board is a Punjab govt. undertaking under local govt. department. That this was set up under Punjab govt.

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Act no. 28 of 1976 for planning, designing and execution of various water supply and sewerage works of urban local bodies. And as per Punjab Municipal Act 1911 it is the duty of concerned civic body to provide civic amenities to residents of town and setting up of a sewage treatment plant scheme is one of them. It is made clear that the job of providing of civic amenities is the responsibility of the Municipal Council / Corporation in the state of Punjab. The board is entrusted with the above job of creation of infrastructure by water supply and sewerage etc. for such local / civic bodies and after the job is completed the same is handed over to the local bodies for their operation and maintenance. Thus, the only responsibility of PWSSB is the creation of infrastructure for and on behalf of Municipal Councils on an assignment basis. Such councils provide funds for the execution and operation of water supply & sewerage scheme in their local areas by way of passing of resolution in their councils.

2. In view of the above, The Punjab Water Supply and Sewerage Board has established a Sewage Treatment Plant with the Capacity of 29MLD in the year 2020 for treating domestic sewerage effluent from households in the Khanna city. The work of maintenance of the said plant has been assigned to the Sewerage Board for the period of 10 years, and the maintenance costs will be borne by the Municipal Council Khanna. The entire Khanna city, comprising approximately 187.51 km of sewerage pipelines, is connected to Sewage Treatment Plant. Untreated water is conveyed through the sewerage pipeline to the 29 MLD Sewage Treatment Plant, where it is treated and cleaned according to the esteemed standards of P.P.C.B/N.G.T. The results for the past six months are attached herewith (**Annexure 2**). After treatment, the treated water is disposed of in two ways. The first method involves utilizing the treated water by farmers through a network laid by the soil conservation department, with pipelines is maintained by the same

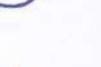
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department in the fields. Secondly, the remaining treated water flows through a rising main line with a length of 17 km and a diameter of 1000 mm RCC NP2. This rising main was initially laid and commissioned under the Amrut project, and subsequently, the Punjab Water Supply and Sewerage Board handed over the pipeline to the Municipal Council Khanna on 02/12/2021 (**Annexure 3**). The treated water follows the course of the rising main line, ultimately discharging into the drain near Jargari via Village Ikolaha-Isadu-Jalajan.

3. As explained in the above paragraphs, this department is not involved in maintaining the rising main (which is maintained by MC Khanna) and the pipelines laid in farmers' fields for land irrigation (maintained by the Soil Conservation Department). As decided in the meeting held on 09.01.2024, an proposal was introduced to extend the existing rising main to downstream of the Syphon aiming to prevent permanent water stagnation and pond formation near to the Jargari village, which is point under consideration.

4. On the directions received, A team of PWSSB officials and Drainage department visited site on 09.01.2024, and addressed that extension of rising main by crossing existing Syphon and Patiala feeder Canal to the downstream side of LASARA drain. So, as to prevent permanent water stagnation and pond formation.

Considering the above, an estimate has been prepared for the Amount of Rs 8.92 crore. Advance copy of this is forwarded to Deputy Commissioner, Ludhiana vide this office endorsement letter no.146 on dated 11.01.2024 (**Annexure 4**). The estimate encompasses land cost, construction of a secondary pumping station (SPS), laying a 650-meter rising main DI K7 with a size of 800 mm i/d, truss bridge for the rising main, and other department charges, including NOCs from the forest, irrigation, drainage departments, and electric




7. proposed project is expected to take 17 months for completion once funds are received from the government/MC KHANNA.

13. According to the report of the **Forest Department Doraha**, about 10 hectares of area and trees are affected due to the drain water coming out of the Lassara drain and if a bundh is made on the left side by the drainage department, the trees and plants can be saved. Accordingly, the drainage department submitted that as per the recommendations of the Joint Committee set up by the Hon'ble Tribunal, an estimate with letter no.1946-47 dated 19.10.2023 was also prepared to raise bandh on Lassara Nallah from RD 299150 to RD 303150 (4000 feet length) on left side of Lassara Nallah. The said work likely to be executed prior to flood season 2024.

14. The officials of the Department of Soil and Conservation have submitted that the department has set up a project of underground pipeline system to use 20 MLD discharged treated water from the 29 MLD STP for irrigation of agricultural lands in Rasutra and Bahomajra villages. Under this project, 4300 meter pipe line has been laid by department and 20 MLD of treated water is being irrigated in 300 acres of land. With this project farmers of these villages are getting benefit of uninterrupted irrigation. Farmers of these villages mostly cultivate wheat and rice crops. Irrigation of these crops is carried out 20-22 times in year according to irrigation requirement. It is worth mentioning that wheat and rice crop cycle required limited amount of irrigation e.g. Wheat crops required 5 time irrigations and rice crops required 15 time irrigations. So 20 MLD can't be used for irrigation through out a year. Meetings are being held with village Panchayat and farmers to use remaining 9 MLD water for irrigation use. So whenever the Panchayats and farmer shall give their consent to project, the department will setup the remaining 9 MLD project within one year.

The officials of the Drainage department have submitted that the Lassara Nallah originates from Village Jargari, District Ludhiana, which is situated on the left side of First Patiala feeder. Jargari Village is located in Block Maloudh District Ludhiana. This Nallah is divided into two parts. Upper Lassara Nallah has RD 0 to 303250 and Lower Lassara Nallah has 0 to 463385. Lassara Nallah has total length is 463385 (Lower) + 303250 (Upper) = 766635 feet or 234 km. The catchment area of Upper Lassara Nallah falls in Maloudh, Ahmedgarh, Amargarh, Malerkotla, Dhuri, Mehal Kalan, Barnala and Sehna blocks. The catchment area of Lower Lassara Nallah is Rampura Phul, Talwandi Sabo and Sangat blocks of Bathinda District. This Nallah was outfall in Ghaggar river and the total length of Lassara from its source is 766635 feet, of which 581635 feet falls in Punjab region.

This Nallah was excavated in the year 1963-64 and in the year 1960, this Nallah was transferred to the state of Haryana from RD 0-185000. The de-notification of the land under this reach by the state of Haryana letter no: 4103/Apr. /77 dated 28/07/1977, these RDs have already been returned to the land owners, from whom the land was taken while constructing the Lassara Nallah. Haryana Government has taken action to close Lassara Nallah from Reach RD 0 to 185000 under Government Memo No. 131/FCC/702(4) dated 06/01/1977. Thus, Lassara Nallah enters Haryana State and a cross Bandh has been made by the state of Haryana, hence Lassara Nallah closed at the border of Haryana.

The Sehna escape channel is designed for 576 cusecs, which falls under Bathinda Canal Division Bathinda, when the demand of water is low or when breach in any drains or minors, their excess water is released into the Lassara Nallah through this escape channel. All the above water collects from the upper side of this Nallah RD 185000 due to which this water overflows and damages the agricultural land and crops. This water falls in the villages like Dumwali, Pathrala, Gurthali, Jassi Bagh Wali, Kuti etc.

*Handwritten signatures and initials on the right margin:*  
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To overcome this problem, several efforts have been made by Mansa Division, the details of which are as follows:-

1. Pouring excess water into Bahabwala drain: - A proposal was prepared to pour excess water through the pipe line from RD 194977 of Lassara Nallah to RD 159030 of village-Mahina, District-Muktsar. But according to survey, it was found that the bed level of the drain was found to be about 2 feet higher than the bed of the Lassara Nallah, hence the said proposal could not be achieved.
2. Regarding adding additional water in Kotla branch: - Kotla branch passes nearby which is about 4 km away from Lassara Nallah. A survey was conducted as per the recommendation. It is not feasible to pour water into Kotla Branch due to larger difference of level, hence the said proposal could not be achieved.

According to the instructions of Superintending Engineer, Water Drainage Circle, Patiala, dated 09/05/2023, the relevant staff under the leadership of Executive Engineer, Water Drainage Division, Mansa, tried to resolve the overflow problem of Lassara Nallah with the company Aqua Plus Service Private Limited of Delhi. A common visit was also conducted to resolve this problem. According to their survey, sun light and large area is required, which is present on the spot. They further proposed that by adding chemical in water, said water shall be utilized for agriculture purpose. The said proposal was discussed in length by the concerned Gram Panchayats and concerned villagers, but they denied this proposal grossly, hence the said proposal could not be achieved.

**In the year 2023, prior to flood season 2023, to overcome said problem the following works have done: -**

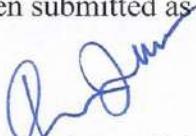
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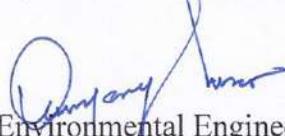
(1) Cleaning of Lassara Nallah at RD 303250 to same nearby Abadis and agricultural lands at Village Jargari was done and bandhs have been made on 152 feet drain on both sides to stop overflow of water flowing into forest land.

(2) Removal of slush and cleaning of Upper Lassara Nallah from RD 286000 to RD 303250 to save nearby abadis and agricultural lands at Village Unchi Rabbon, Nivi Rabbon, Sihan Daud, Mallu Doud, Doud, Uksi, Dudhal, Lassara, Jargari. Finally, bed level has been maintained as per L-section. These works have already been completed to your satisfaction. Photographs of the spot, are enclosed herewith.

It is further submitted that as per the recommendations of the Joint Committee set up by the Hon'ble Tribunal, an estimate with letter no.1946-47 dated 19.10.2023 was also prepared to raise bandh on Lassara Nallah from RD 299150 to RD 303150 (4000 feet length) on left side of Lassara Nallah. The said work likely to be executed prior to flood season 2024.

The comprehensive action plan by the various departments for the remediation and to ensure sustainability of steps taken for treatment of effluent/sewage and protection of environment has been submitted as above and is hereby submitted for your kind perusal and directions please.

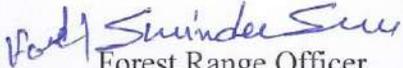
  
Sub Divisional Magistrate  
Payal

  
Environmental Engineer  
Punjab Pollution Control Board  
Fatehgarh Sahib

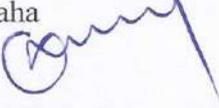
  
Executive officer  
Municipal Council  
Khanna

  
Sub Divisional Engineer  
Punjab Water Supply and  
Sewerage Board Khanna

  
Block Development and  
Panchayat Officer  
Doraha

  
Forest Range Officer  
Doraha

  
Sub Divisional Officer,  
Drainage-cum-Mining  
Sub Division Water  
Resources, Punjab

  
Block Development and  
Panchayat Officer  
Khanna

  
Soil and Conservation  
Department Ludhiana

Barnala

**Punjab Water Supply and Sewerage Division , Ludhiana**

epwssdivldh@gmail.com

To,

Deputy Commissioner,  
Ludhiana.

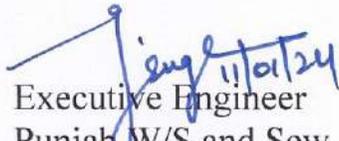
No. 147

dated: 11-1-2024

**Subject:** Submission of report of PWSSB in the case of Honorable National Green Tribunal O.A No. 414/2023 in the matter of Avtar Singh & Others v/s State of Punjab & Others.”

It is hereby requested that, in compliance to the directions issued on dated 09.01.2024 in the meeting held under above said matter. A detailed report is related to PWSSB is attached herewith for your further necessary action please.

DA/ Report

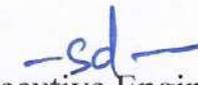
  
Executive Engineer  
Punjab W/S and Sew. Division  
Ludhiana

Endst No.

Dated

A copy of above said is forwarded to following for information and further necessary action please:-

1. Superintending Engineer, Punjab Water Supply and Sewerage Circle, Ludhiana.
2. Sub Divisional Magistrate, Payal.
3. Sub Divisional Engineer, Punjab Water Supply and Sewerage Sub Division, Khanna.

  
Executive Engineer  
Punjab W/S and Sew. Division  
Ludhiana

ਸੂਬਾ:

ਪੰਜਾਬ

ਸਟੇਸ਼ਨ:

ਖੰਨਾ

ਉਪ ਮੰਡਲ:

ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ ਉਪ ਮੰਡਲ ਨੰ.2, ਖੰਨਾ

ਮੰਡਲ:

ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ ਮੰਡਲ, ਲੁਧਿਆਣਾ

ਤਖਮੀਨਾ:

Cost Estimate for Construction of Secondary Pumping Station (SPS), Laying of 800mm i/d DIK9 Rising Main, 1000mm i/d RCC NP2 Gravity main and including the Cost of O&M for five years at Village Jargari (End point of existing Gravity main Hatch Box of 1000mm i/d Pipe) at Khanna Town, Distt. Ludhiana.

ਅਨੁਮਾਨਤ ਲਾਗਤ:

ਰੁਪਏ 892.21 ਲੱਖ

**REPORT****OF****PUNJAB WATER SUPPLY AND SEWERAGE DIVISION, LUDHIANA.**

**On Hon'ble National Green Tribunal O.A No. 414/2023 in the matter of  
Avtar Singh & Others v/s State of Punjab & others**

1. Residents of village Jargari, Tehsil Payal Distt. Ludhiana filed an application before the Hon'ble National Green Tribunal and raised the grievance that Jargari drain constructed by the villages, crosses under the First Patiala Feeder Canal and outfalls into the Lassara drain and that Lassara which is an interstate drain, has no outfall and it has become a pond. Their further plea is that 29MLD Sewage Treatment Plant for Khanna Town but the said Sewage Treatment Plant is not operating and sewage water is flowing to Jargari drain finally the pipeline has been left open upstream of siphon below the first Patiala Feeder Canal which is not cleaned because the drain downstream of the siphon i.e. Lassara Drain does not have any outfall. Resultantly, the flow of water is obstructed and the water stagnates in the drain and further overflows and stands in the field of the applicants and other residents of the area.
2. Further, issue has been raised that stagnating water is leading to killing and drying of the trees in the area and that the report of the sample of the untreated water shows that BOD level and Fecal Coliform level is more than the prescribed standard. BOD level of the sample is 55mg per liter.

against the prescribed level of 30mg per liters. Similarly, the Fecal Coliform level in MPN/100 ML is 94000 against the prescribed standard of less than 1000.

3. In view of the above, the Hon'ble NGT passed an order dated 15.09.2023 thereby constituting a Joint committee of Central Pollution Control Board, State Pollution Control Board, Central Ground Water Authority and District Magistrate Ludhiana to carry out spot inspection and ascertain the trustfulness of the allegations made in the original application and also suggest remedial measures and to ensure that fresh water quality of Patiala Feeder Canal is not Contaminated.
4. It is requested that this department not be a part of OA no.414/2023 submitted by Avtar Singh in the NGT court at any timeframe, nor in the joint committee constituted by the Hon'ble NGT court on dated 15.09.2023. But further Sub Divisional Magistrate Payal on behalf of District Magistrate Ludhiana, constituted a Sub Committee to address the above said complaint comprising of following members.
  - i) Sub Divisional Magistrate Payal.
  - ii) Environmental Engineer, PPCB Fatehgarh Sahib.
  - iii) Executive Officer, Municipal Khanna.
  - iv) Junior Engineer, Drainage Department Sangrur.
  - v) Sub Divisional Engineer, PWSSB Khanna.
  - vi) Junior Engineer, BDPO Doraha.
  - vii) Forest Range officer, Doraha.

5. With the purpose to ensure compliance of the order, a meeting was conducted under the chairmanship of Sub Divisional Magistrate Payal with the member of the abovesaid committee. The committee conducted the spot inspection of the area under reference on 06.10.2023 and report was prepared accordingly. As per the report, Page no.5, Paragraph 10 (i) (**Annexure 1**) as far as PWSSB is concerned, it's role was only to ensure the satisfactorily working of 29 MLD Sewage Treatment Plant Khanna. The same was submitted to Hon'ble NGT court on 15.12.2023. On the submitted report, the court issued directions, emphasizing the need for addressing the identified problem and taking remedial action. In this regard a meeting was also held by the Deputy Commissioner Ludhiana on dated 09.01.2024, regarding the subject matter. The aim was to resolve the issue raised under the application and take remedial action on reports submitted by the joint committee and to implement the directions received on 15.12.2023 from the Hon'ble NGT court. During this meeting, the primary concern raised was the stagnation of water at the end of the rising main, resulting in the formation of a pond that adversely affects the inhabitants and significantly impacts the lives of people in the area.
6. It is again requested that the Punjab water supply and sewerage board is a Punjab govt. undertaking under local govt. department. That this was set up under Punjab govt. Act no. 28 of 1976 for planning, designing and

execution of various water supply and sewerage works of urban local bodies. And as per Punjab Municipal Act 1911 it is the duty of concerned civic body to provide civic amenities to residents of town and setting up of a sewage treatment plant scheme is one of them. It is made clear that the job of providing of civic amenities is the responsibility of the Municipal Council / Corporation in the state of Punjab. The board is entrusted with the above job of creation of infrastructure by water supply and sewerage etc. for such local / civic bodies and after the job is completed the same is handed over to the local bodies for their operation and maintenance. Thus, the only responsibility of PWSSB is the creation of infrastructure for and on behalf of Municipal Councils on an assignment basis. Such councils provide funds for the execution and operation of water supply & sewerage scheme in their local areas by way of passing of resolution in their councils.

7. In view of the above, The Punjab Water Supply and Sewerage Board has established a Sewage Treatment Plant with the Capacity of 29MLD in the year 2020 for treating domestic sewerage effluent from households in the Khanna city. The work of maintenance of the said plant has been assigned to the Sewerage Board for the period of 10 years, and the maintenance costs will be borne by the Municipal Council Khanna. The entire Khanna city, comprising approximately 187.51 km of sewerage pipelines, is connected to Sewage Treatment Plant. Untreated water is

conveyed through the sewerage pipeline to the 29 MLD Sewage Treatment Plant, where it is treated and cleaned according to the esteemed standards of P.P.C.B/N.G.T. The results for the past six months are attached herewith (**Annexure 2**). After treatment, the treated water is disposed of in two ways. The first method involves utilizing the treated water by farmers through a network laid by the soil conservation department, with pipelines is maintained by the same department in the fields. Secondly, the remaining treated water flows through a rising main line with a length of 17 km and a diameter of 1000 mm RCC NP2. This rising main was initially laid and commissioned under the Amrut project, and subsequently, the Punjab Water Supply and Sewerage Board handed over the pipeline to the Municipal Council Khanna on 02/12/2021 (**Annexure 3**). The treated water follows the course of the rising main line, ultimately discharging into the drain near Jargari via Village Ikolaha-Isadu-Jalajan.

8. As explained in the above paragraphs, this department is not involved in maintaining the rising main (which is maintained by MC Khanna) and the pipelines laid in farmers' fields for land irrigation (maintained by the Soil Conservation Department). As decided in the meeting held on 09.01.2024, an proposal was introduced to extend the existing rising main to downstream of the Syphon aiming to prevent permanent water

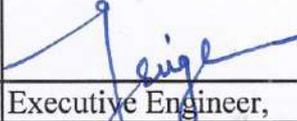
stagnation and pond formation near to the Jargari village, which is point under consideration.

9. On the directions received, A team of PWSSB officials and Drainage department visited site on 09.01.2024, and addressed that extension of rising main by crossing existing Syphon and Patiala feeder Canal to the downstream side of LASARA drain. So, as to prevent permanent water stagnation and pond formation.

Considering the above, an estimate has been prepared for the Amount of Rs. 892.21 Lakh. Advance copy of this is forwarded to Deputy Commissioner, Ludhiana vide this office endorsement letter no. 146 on dated 11.01.2024 (**Annexure 4**). The estimate encompasses land cost, construction of a secondary pumping station (SPS), laying a 650-meter rising main DI K7 with a size of 800 mm i/d, truss bridge for the rising main, and other department charges, including NOCs from the forest, irrigation, drainage departments, and electric connection charges for the secondary pumping station.

10. The execution of this estimate is subjected to the following conditions
  - a) Arrangement of funds to the tune of Rs. 892.21 Lakh be deposited with the PWSSB at earliest.
  - b) Incumbrance free land of size approximately (50.50 mtr. X 40.50 mtr.) ,near to 0.50 acre being provided to PWSSB.

**Cost Estimate for Construction of Secondary Pumping Station (SPS), Laying of 800mm i/d DIK9 Rising Main, 1000mm i/d RCC NP2 Gravity main and including the Cost of O&M for five years at Village Jargari (End point of existing Gravity main Hatch Box of 1000mm i/d Pipe) at Khanna Town, Distt. Ludhiana.**

<b>FINAL ABSTRACT OF COST (CAPITAL WORKS)</b>			
		<b>Amount (Rs. in Lakhs)</b>	
1	Cost for SPS (Secondary Pumping Station)	Rs.	184.70
2	Cost of Rising main 800mm DIK9 = 650 Mtr. & 1000mm i/d RCC NP2 Pipe =60 Mtr.	Rs.	171.22
3	Steel Truss Bridge for crossing of Canal	Rs.	80.00
		<b>Total</b>	Rs. 435.92
	Add 2% Contingencies Charges.	Rs.	8.72
	Add 1% P.E. Charges.	Rs.	4.36
	Add 14% Departmental Charges	Rs.	61.03
		<b>Total</b>	Rs. 510.03
4	<b>Deposit Works</b>		
i	Land Acquisition 0.50 Acre ApproximatlyTotal	Rs.	50.00
ii)	Irrigation & Drainage Deptt.	Rs.	26.00
iii)	Forest Deptt.	Rs.	20.00
iv)	PSPCL Deptt. For SPS Connection and Shifting of Utilities	Rs.	20.00
		<b>(A) Sub Total</b>	Rs. 626.03
<b>FINAL ABSTRACT OF COST (O&amp;M FOR 5 YEARS)</b>			
		<b>(B) Sub Total</b>	Rs. 266.18
		<b>Grand Total A+B</b>	Rs. 892.21
			Lakh
			
Sub Divisional Engineer,		Executive Engineer,	
Punjab W/s & Sew Division No.2,		Punjab W/s & Sew Divn,	
Khanna.		Ludhiana.	

11/01/2023

**259**

**Cost Estimate for Construction of Secondary Pumping Station SPS, Laying of 800mm i/d DIK9 Rising Main, 1000mm i/d RCC NP2 Gravity main and O&M for five years at Village Jargari (End point of existing Gravity main Hatch Box of 1000mm i/d Pipe) at Khanna Town, Distt. Ludhiana.**

**Abstract of Cost**

**Ludhiana**

Main Pumping Station (29 MLD) Sub Head No.II					App.cost Rs.		184.70	Lakh.
Sr. No.	CSR Item No.	Description	Total Qty.	Unit	Rate	C.P	Total Rate	Total Amount (in Rs.)
1	2	3	4	5	6	7	8	9
1	5.2	Earth Surkhi , Sand, Earth, Fly, Ash, Bajri, Ballast, Stone, Boulders, Kankar and Building , Rubbish, Earth. (Lead 120 km )						
	i)	0 to 215 Km	858.44	cum	835.32	7%	893.79	767267.00
		(Less) 0 - 5 Km	858.44	cum	-182.40	7%	-195.17	-167540.00
	b)	Carriage of fine sand lead 40 km						
	i)	0 to 40 km	23.11	cum	451.20	7%	482.78	11157.00
		(Less) 0 - 5 Km	23.11	cum	-182.40	7%	-195.17	-4510.00
2	6.19	Excavation in Soil (any type ) using Hydraulic Excavator CK 90 with hydraulic excavator of 0.9 cum bucket capacity including cutting , trimming bottom and side slopes , in accordance with requirements of lines, grades and cross sections , including all lifts and combined lead upto 30m.	1504.02	Cum	34.00	0%	34.00	51137.00
3	9.2	Centering and shuttering for faces of walls, partitions, retaining walls and the like (vertical or battering including attached pilasters buttresses etc.	1238.07	sqm	405.00	0%	405.00	501418.00
4	9.8	Centring and shuttering for flat surfaces such as suspended floors, roofs, landings, chajjas, shelves etc.	219.93	sqm	532.00	0%	532.00	117003.00
5	10.8	Cement concrete 1:6:12						
	(b) ii	With stone aggregate 40mm gauge mixing by mechanical means using concrete mixer volumetric type	21.28	Cum	3290.00	0%	3290.00	70011.00
6	10.13 a	Cement concrete 1:2:4 With stone ballast or shingle						
	ii	mixing by mechanical means using concrete mixer volumetric type	42.60	Cum	4670.00	0%	4670.00	198942.00
7	10.17	Reinforced cement concrete M -30 mechanically batch mixed using batch type concrete mixer as per IS :1791 and vibrated by needle vibrator but excluding steel reinforcement centring and shuttering in foundation and plinth	29.08	Cum	5698.00	0%	5698.00	165698.00
8	10.22	Reinforced cement concrete M -30 mechanically batch mixed using batch type concrete mixer as per IS :1791 and vibrated by needle vibrator but excluding steel reinforcement centring and shuttering in superstructure.	542.14	Cum	6449.00	0%	6449.00	3496261.00
9	11.6	First class burnt brick work laid in cement sand mortar 1:5 in first storey upto 4 metres above plinth level.	42.48	Cum	5151.00	0%	5151.00	218814.00
10	11.36	115mm thick brick wall in cement sand mortar 1:4 without reinforcement in superstructure	31.52	sqm	640.00	0%	640.00	20173.00
11	13.13	Terracing consisting of tiles 22.86x11.43x3.83cm laid over 25 mm mud plaster 7.5 cm mud filling on another layer of 25mm mud plaster including two coats of bitumen laid hot at 1.65 Kg. /Sqm top of R .C.C. slab including grouting with cement sand mortar 1:4 and top surface to be left clean after wire brushing	146.31	sqm	720.00	0%	720.00	105343.00
12	14.40	50mm thick ironite ( Metallic Floor Hardner to be mixed with Granolithic topping for heavy duty floors ) floor consisting of 40mm thick cement concrete 1:2:4 base and top layer 10mm thick laid with one part of ironite and grey cement mixed together in the ratio of 1:4 by weight to two parts of hard granite chippings 6mm gauge by volume finished smooth with hard rubbing	34.56	sqm	781.00	0%	781.00	26991.00
13	15.9	12.5mm thick cement plaster 1:4	126.21	sqm	189.00	0%	189.00	23854.00

14	15.48	Cement rendering on plaster 1mm thick	133.39	sqm	59.00	0%	59.00	7446.00
15	15.59	Cement pointing 1:2 deep variety	133.39	sqm	127.00	0%	127.00	16941.00
16	16.3	White washing (Three coats)	182.00	sqm	15.00	0%	15.00	2730.00
17	16.14	Finishing walls with exterior decorative cement based paints such as snowcem, Robbiacem, etc. on old work one coat to give an even shade.	173.92	sqm	39.00	0%	39.00	6783.00
18	16.20	Applying priming coat with metal primer on new steel or iron work including preparation of surface.	21.45	sqm	24.00	0%	24.00	515.00
19	16.25	Painting two or more coats excluding priming coat with ready mixed paint for metallic surfaces in all shades on steel or iron work	21.45	sqm	63.00	0%	63.00	1351.00
20	17.26	Providing & Fixing glass panes with nails and putty or wooden strip complete in all respect						
	(b)	Glazing area above 0.09 sqm						
	(ii)	4mm thick or 10.78 Kg/ sqm	9.72	sqm	668.00	0%	668.00	6493.00
21	17.45	Providing and fixing aluminum work for doors, windows, ventilators and partitions with extruded built up standard tubular sections/appropriate z sections and other sections conforming to Is: 733 and IS : 1285 of Jindal, Hindalco, Mahavir or equivalent make approved by Engineer in Charge , fixed with rawl plugs and screws or with fixing clips, or with expansion hold fasteners including necessary filling up of gaps at junctions, at top, bottom and sides with required PVC Plug/neoprene felt etc. aluminum sections shall be smooth, rust free, straight, mitered and jointed mechanically wherever required including cleat angle, aluminum snap beading for glazing/paneling, C.P.brass/stainless steel screws, all complete as per architectural drawings and the directions of Engineer-In Charge. (Glazing and paneling to be paid for separately) :						
	(a)	For fixed portion and chaukhats	168.90	Kg	352.00	0%	352.00	59453.00
22	18.4	Wrought iron & Mild steel ladders, framed grills, gratings etc. with ends of bars riveted or molded forged framed window guards, barred iron doors stair case iron railing etc. including cost of bolts and nuts, screws, welding rod complete fixing in position	11.79	qtl.	9140.00	0%	9140.00	107794.00
24	18.11 (a)	Supplying and fixing rolling shutters, of approved make, made of 80mmx1.25mm, M.S. Laths, interlocked together through their entire length and jointed together, at the end, by end locks, mounted on specially designed pipe shaft, with brackets, side guides, 27.5cm long wire spring grade No. 2 and arrangement for inside and outside locking with push and pull operation complete, including top cover 0.80mm thick (payment is to be made for the exact size of opening where rolling shutter is to be fixed)	5.95	sqm	2797.00	0%	2797.00	16642.00
25	18.15	Nuts and Bolts of all sizes for fixing flats	75.00	kg	116.00	0%	116.00	8700.00
26	18.18	Cold twisted deformed (ribbed/tor steel bar) bars Fe 500 grade as per IS: 1786-1985, for RCC works, where not included in the complete rate of R.C.C including bending, and placing in position Make:- SAIL RINL, TISCO, IISCO	514.10	qtl.	6497.00	0%	6497.00	3340095.00
27	18.24	Supplying Pressed steel sheet frames (chowkhat) consisting of 18gauge (1.25 mm thick steel sheet of the specified section , including iron lugs (hold fast ) iron hinges conforming to PWD specification including bolts for fixing stops lock notch provision for receiving tower bolts and finished with 1 primer coat approved quality , fixed in position excluding the cost of cement concrete 1:3:6 for fillings in the frame and cement concrete 1:2:4 for lugs complete						
	(c)	Doors and windows frame of size 151mm x 60mm with 35 mm wide double rebate weighing 3.95 kg per meter.	69.20	per mt.	531.00	0%	531.00	36745.00

28	18.30	Providing and fixing stair case railing made out M.S. Square bars 20x20mm as vertical cost 0.70 metre high fixed with M.S. Base plate of 40mmx40mmx6mm and flat iron 40mmx6mm as hand rail complete in all respects.	10.10	mtr.	908.00	0%	908.00	72731.00
29	28.13	Providing, Laying, fixing & jointing of P.V.C. Pipes as per ISI-4985 (ISI marked with the prior approval of Engineer-in-Charge) along the Trenches and laying the same in Trenches to correct alignment and gradients, cutting, jointing and testing complete as per specifications.						
	xxii	110mm o/d PVC pipe of 4 Kgf. / sqcm	8.00	mtr.	197.83	58%	312.57	2501.00
30	28.23	Providing, Stringing out, cutting, Jointing and testing of ISI Marked D.I. Double Flanged pipes with screwed flanged as per IS:8329-2000, Class-K9 and laying the same in trenches to correct alignment and gradients, jointed with nut bolts and rubber insertion joints fitted complete including all cartage.						
	e	200mm i/d pipe lines laid complete	15.00	mtr.	3582.95	0%	3582.95	53744.00
	g	300mm i/d pipe lines laid complete	20.00	mtr.	6235.64	0%	6235.64	124713.00
31	28.25	Supplying and laying D.I. specials/fittings as per IS:9523-2000 (ISI marked with the prior approval of Engineer-in-Charge), class K-12 suitable for tyton joint with external bitumen coating and inside cement mortar lining, scaffolding, tools and plants, ropes, guys, etc. Complete in all respects.						
	a	D.I. specials upto 300mm i/d	824.00	kg	115.81	0%	115.81	95427.00
32	28.27	Providing & fixing C.I./D.I Flanged end, stem of SS (AIS 1410) and Bronze(gunmetal) working parts Sluice Valves ISI marked 14846-2000, including jointing, testing & cost of Nut, Bolt & insertion sheet, all carriage complete (with the approval of Engineer in-charge).						
	B	Class PN-1.6 as per ISI						
	(d)	200mm i/d Sluice Valves flanged	9.00	each	15521.35	0%	15521.35	139692.00
	(f)	300mm i/d Sluice Valves flanged	1.00	each	27999.03	0%	27999.03	27999.00
33	29.35	Providing orange colour safety footrest of minimum 6mm thick plastic encapsulated as per IS :10910 on 12mm dia steel bar confirming to IS : 1786 having minimum cross section as 23mm x 25mm and over all minimum length 263mm and width as 165mm with minimum 112mm space between protruted legs having 2mm tread on top surface by ribbing or chequering besides necessary and adequate anchoring projections on tail length on 138 mm as per standard drawing and suitable to with stand the bend test and chemical resistance test as per specification and having manufacturer's permanent identification mark to be visible even after fixing, including fixing in manholes with 230x150x75cm cement concrete block 1:2:4 (1 cement: 2 sand: 4 stone aggregate) complete as per design.	60.00	each	209.00	0%	209.00	12540.00

34	34.04	RECESSED HGW CONDUIT PIPE WIRING SYSTEM WITH FLUSH PIANO TYPE SWITCHES: Wiring in PVC insulated copper conductor single core FR cable (ISI marked) overall 1.5sq. mm, 1100volts grade to be laid in heavy gauge welded conduit pipe 20mm/ 25mm dia (1.6mm thick) ISI Marked recessed in wall etc., complete with powder coated /anodized concealed metal boxes (1.6mm thick with Brass lugs ) required for having (Flush/ Piano type accessories ) Step type electronic fan regulators 100watts (socket size), bell push, 5Pin 6Amp. sockets (4Module Box ), 16Amp. universal sockets (6Module Box ), 6/16/20Amp. Switches etc. and covered with brown bakelite white glazed translucent backside painted sheet 3mm thick etc., PVC connector (For Fan Box and Call Bell ), PVC Bush, Steel Hooks, Sheet metal fan box (1.6mm thick shape hexagonal), CI Circular junction Boxes (Four way 1½" deep for walls and 3" deep for ceiling ), bonding to earth with PVC insulated copper conductor single core FR cable (ISI marked) 1sq. mm, 1100volts grade (For 6Amp. wall socket & plug control point ) and other petty material etc., including the cost of above material, cutting and filling up of chases (with finishing the surface):-						
	(i) a	Wiring fan point (Without fan box)	2.00	Each	1092.00	20%	1310.40	2621.00
	(i) b	Wiring fan point (With fan box)	8.00	Each	1186.00	20%	1423.20	11386.00
	(v)	Wiring 6Amp. Plug control comprising wall socket point	2.00	Each	335.00	20%	402.00	804.00
	(vi)	Wiring 16/20 amp. power plug control and switch.	1.00	Each	394.00	20%	472.80	473.00
35	34.10 A	XLPE INSULATED ARMoured CABLES (UNDERGROUND) Supply, laying and erection of aluminium conductor XLPE insulated PVC sheathed armoured and served cable 1100 volts grade as per IS:7098 (Part-1)1988 to be laid 1metre below ground level including excavation, sand cushioning, covering with sand & First Class bricks and back filling the trench etc., of the required size as per PWD General Specifications:-						
	(xiii)	Overall size 50sq.mm (3Core) Armoured (Underground)	120.00	mtr.	478.00	25%	597.50	71700.00
	(xxii)	Overall size 25sq.mm (3½ Core) Armoured (Underground)	80.00	mtr.	424.00	25%	530.00	42400.00
36	34.10 E	XLPE INSULATED ARMoured CABLES (ON SURFACE): Supply, laying and erection of aluminium conductor XLPE insulated PVC sheathed armoured and served cable 1100 volts grade as per IS:7098 (Part-1)1988 to be laid (On Surface) as per PWD General Specifications:-						
	(xxiv)	Overall size 50sq.mm (3½ Core) Armoured (On-Surface)	50.00	mtr.	244.00	25%	305.00	15250.00
37	34.14	COPPER EARTHING:						
	(ii)	Earthing with electrolytic Copper Tape rivetted (with 5Nos. copper rivets)/Steel Nut & bolts (with 4Nos. 32mm long, 8mm thick with washer and double nut) to 30cm x 120cm x 2mm thick copper plate (made cylindrical) burried 4.50 metre (14.76 feet) below ground level in the hole of excavation having bore dia. 125mm and surrounded by salt & charcoal dust mixture (20 kg.) including fixing the Copper Tape recessed in wall and in floor etc., up to 8metre in Length (including bore Length). G.I. pipe 20mm dia. (A-class), 3metre long should be laid in the hole of excavation 1 feet below ground level and having GI Reducer 50mm x 20mm with PVC Cap (For pouring water) fixed on the top level of the pipe. 300mm x 300mm x 300mm deep haudi of First class bricks finished with 1:4 cement plaster and haudi covered with cast iron lid having size 300mm x 300mm (Heavy) around the hole of excavation:-						
	(a)	Earthing with 20mm x 3mm Copper Tape (upto 8Metre in Length)	5.00	each	9309.00	40%	13032.60	65163.00

38	34.19	SHEET METAL IRON CLAD CHANGEOVER SWITCHES: Supply and erection of sheet metal Iron Clad Changeover Switch on existing surface with G.I. bolts & nuts/rag bolts and nuts etc., according to the size of holes in the body of the switch including connections with suitable size of thimbles and bonding to the existing earth as per PWD General Specifications:						
	(ix)	IC Four Pole Changeover Switch 320amp., 415volts	1.00	each	15877.00	35%	21433.95	21434.00
39	34.23 A	LT PANELS & MCCB's (MOULDED CASE CIRCUIT BREAKERS ): Designing, Supply, Erection, Testing & commissioning of indoor Type LT cubical panel enclosure (dust, vermin and interchangeable modules with facilities for extensions or reduction as per the space or requirements ). The Panel shall be suitable for operation at 415+6% Volts, 50HZ, 3 phase 4 wire & earth system . The assembly manufacturer should be ISO approved and CPRI tested for short circuit of (minimum 50kA) as well as IP degree of protection (IP 54/55). Fabrication:- Panel shall be made from 14/16 SWG CRCA sheet , conforming to IS 8623/1977-82. The sheet metal used for the fabrication of control panel will be 2mm for load bearing member's door and fittings plates etc . the partitions and other non load bearing members will be fabricated out of 1.6mm sheet, the sheet will be of mild steel CRCA type . The base channel will be made out of 75 x 40 x 5mm rolled channel ):						
	(v)	LT Panel enclosure having space for 1No. Incomer MCCB 400Amp. and 4Nos. outgoing MCCB's 100amp. to 160amp. according to the requirement at site (Approx. size 2025 x 1100 x 400mm)	1.00	each	76976.00	15%	88522.40	88522.00
40	N.S	Providing & fixing of manually operated C I gate of size 1000 x1200 mm as per IS -13349 AWWA V -501 rising spindle type conforming to class -1, having S.S rollers at the wedges moc	2.00	Each	350000.00	0%	350000.00	700000.00
41	N.S	Testing of soil bearing capacity etc.	1.00	job	20000.00	0%	20000.00	20000.00
42	N.S	Structural design & drawing, testing of soil bearing capacity etc.	1.00	job	25000.00	0%	25000.00	25000.00
43	N.S.	Providing & fixing of non clog Sewage Pumping set comprising of TEFC Electric Motor 3 Ph 415 volts, 662 Cum/Hr. fitted with Non clog pump suitable for 11040 LPM at 16 mtr.Head (with Control Panel)	3.00	Each	1322544.00	0%	1322544.00	3967632.00
44	N.S.	Providing & fixing gantry girder of 3.00 M. Ton capacity with vertical lift of 15 mtr. Complete in all respect.	1.00	Each	638600.00	0%	638600	638600.00
45	N.S.	Providing and installing of Generator set 160 KVA Control Pannel 415 Voltage/3 phase water cooled , including control pannel and Freight Charges compliance as per CPCB norms of approved makes complete with all accessories with satisfaction to the Engineer -in - charge.	1.00	Each	1271000.00	0%	1271000	1271000.00
46	N.S.	Providing & fixing of 200 KVA, 11/0.433 KV Copper wound oil filled transformer (as per latest BIS :1180 of approved make complete in all respect.	1.00	Each	403000.00	0%	403000	403000.00
46	N.S.	Supply & erecting 30 W LED fitting.	6.00	Each	1500.00	0%	1500	9000.00
47	N.S.	Providing & Fixing wall fan in pump chamber complete 600 mm dia	2.00	Each	2000.00	0%	2000	4000.00
48	N.S.	Providing & Fixing of Dewatering pump 2 HP or required capacity mono block pumps set RPM 2000 phase suction and delivery 40 x 40 mm.	1.00	Each	10000.00	0%	10000	10000.00
49	N.S	Prov. Fixing of Energy saving 1065 Flood Light with 150 W high power LED as light source 150 W LED 6000 K	1.00	No	15000.00	0%	15000	15000.00
50	N.S	Prov. & Fixing of industrial exhaust Fan 18" of 1440 RPM 220 V/50 HZ	2.00	No	4500.00	0%	4500	9000.00

51	N.S	Providing & fixing shunt capacitor	1.00	job	5000.00	0%	5000	5000.00
52	N.S	Providing & fixing fire extinguisher capacity 5 kg	1.00	each	4500.00	0%	4500	4500.00
53	Note	Add the difference of cost involved in CSR rate & kiln site.	35520.00	1000 Nos.	671.00	0%	671.00	23834.00
54	Note Under C.P. List	Add for difference of rate of tiles in Ludhiana District.						
		Tiles ( @ 480 nos tiles per cum of tiles work)	70229.00	1000 Nos.	682.00	0%	682.00	47896.00
55	Note	Subtract the difference of cost involved in CSR rate & quarry rate.						
	1)	Stone Metal						
	i)	40mm i/d	21.07	cum	-232.78	0%	-232.78	-4905.00
	ii)	20mm i/d	38.34	cum	-243.39	0%	-243.39	-9332.00
	2)	Crushed Bajri						
	i)	13.2mm i/d	523.88	cum	-172.03	0%	-172.03	-90123.00
	3)	Coarse Sand	275.15	cum	6.38	0%	6.38	1755.00
56	Note	Cost for Transformer Yard (Detail Attached separately)						55528.93
57	Note	Cost for Generator Set Yard (Detail Attached separately)						66778.20
58	Note	Cost for Removal of Sludge from site and Earth Filling at site (Detail Attached separately)						1255373.25
							<b>Total Rs.</b>	<b>17891617.39</b>

C.S.R items = 10809885.39

Add GST 5.35% on CSR Items 578329.00

N.S items = 7081732.00

**Rs. 18469946.39****Say RS 184.70 Lakh**

TOTAL QTY. SECONDRY PUMPING STATION							
Main Pumping Station (17 MLD)							
Sr. No.	CSR item	Description	MPS Qty.	Transformer Yard	Gen. Set	Total Qty.	Unit
1	6.6	Earth work in excavation in foundations trenches etc. in all kinds of soil where Pick-Jumper work is not involved and not exceeding 2.0 metres depth including dressing of bottom and sides of trenches, stacking the excavated soil clear from the edge of excavation and subsequent filling around masonry in 15 cm, layers with compaction including disposal of all surplus soil as directed within lead of 30 metres.		0.00	0.00	0.00	cum
2	6.19	Excavation in Soil (any type) using Hydraulic Excavator CK 90 with hydraulic excavator of 0.9 cum bucket capacity including cutting, trimming bottom and side slopes, in accordance with requirements of lines, grades and cross sections, including all lifts and combined lead upto 30m.	1504.02			1504.02	Cum
3	9.2	Centering and shuttering for faces of walls, partitions, retaining walls and the like (vertical or battering including attached pilasters buttresses etc.	1238.07			1238.07	sqm
4	9.8	Centring and shuttering for flat surfaces such as suspended floors, roofs, landings, chajjas, shelves etc.	219.93			219.93	sqm
5	10.8	Cement concrete 1:6:12					
	(b) ii	With stone aggregate 40mm gauge mixing by mechanical means using concrete mixer volumetric type	21.28	0.00	0.00	21.28	Cum
6	10.13 a	Cement concrete 1:2:4 With stone ballast or shingle					
	ii	mixing by mechanical means using concrete mixer volumetric type	42.60	0.00	0.00	42.60	Cum
7	10.17	Reinforced cement concrete M -30 mechanically batch mixed using batch type concrete mixer as per IS :1791 and vibrated by needle vibrator but excluding steel reinforcement centring and shuttering in foundation and plinth	29.08			29.08	Cum
8	10.22	Reinforced cement concrete M -30 mechanically batch mixed using batch type concrete mixer as per IS :1791 and vibrated by needle vibrator but excluding steel reinforcement centring and shuttering in superstructure.	542.14			542.14	Cum
9	11.5 (i)	First class burnt brick work laid in cement sand mortar 1:5 in foundation and plinth.		0.00	0.00	0.00	Cum
10	11.6	First class burnt brick work laid in cement sand mortar 1:5 in first storey upto 4 metres above plinth level.	42.48			42.48	Cum
11	11.36	115mm thick brick wall in cement sand mortar 1:4 without reinforcement in superstructure	31.52			31.52	Cum
12	13.13	Terracing consisting of tiles 22.86x11.43x3.83cm laid over 25 mm mud plaster 7.5 cm mud filling on another layer of 25mm mud plaster including two coats of bitumen laid hot at 1.65 Kg./Sqm top of R.C.C. slab including grouting with cement sand mortar 1:4 and top surface to be left clean after wire brushing.	146.31			146.31	sqm
13	14.40	50mm thick ironite (Metallic Floor Hardner to be mixed with Granolithic topping for heavy duty floors) floor consisting of 40mm thick cement concrete 1:2:4 base and top layer 10mm thick laid with one part of ironite and grey cement mixed together in the ratio of 1:4 by weight to two parts of hard granite chippings 6mm gauge by volume finished smooth with hard rubbing	34.56			34.56	sqm
14	15.9	12.5mm thick cement plaster 1:4	126.21	0.00	0.00	126.21	sqm
15	15.48	Cement rendering on plaster 1mm thick	126.21	0.00	0.00	126.21	sqm
16	15.59	Cement pointing 1:2 deep variety	133.39			133.39	sqm

Sr. No.	CSR item	Description	MPS Qty.	Transformer Yard	Gen. Set	Total Qty.	Unit
17	16.3	White washing (Three coats)	182.00			182.00	sqm
18	16.6	Preparation of plastered surfaces for distempering including surface, applying filling with approved quality filler consisting of plaster of Paris and chalk mitti including finishing the surface to the required finish complete.		0.00	0.00	0.00	sqm
19	16.8	Distempering with dry distemper of approved manufacture one coat on old distempered work		0.00	0.00	0.00	sqm
20	16.14	Finishing walls with exterior decorative cement based paints such as snowcem, Robbiacem, etc. on old work one coat to give an even shade.	173.92			173.92	sqm
21	16.20	Applying priming coat with metal primer on new steel or iron work including preparation of surface.	21.45			21.45	sqm
22	16.22	Painting two or more coats excluding priming coat with ready mixed paint for metallic surfaces in all shades on steel or iron work	21.45			21.45	sqm
23	17.26	Providing & Fixing glass panes with nails and putty or wooden strip complete in all respect					
	(b)	Glazing area above 0.09 sqm					
	(ii)	4mm thick or 10.78 Kg/ sqm	9.72			9.72	sqm
24	17.45	Providing and fixing aluminum work for doors, windows, ventilators and partitions with extruded built up standard tubular sections/appropriate z sections and other sections conforming to Is: 733 and IS : 1285 of Jindal, Hindalco, Mahavir or equivalent make approved by Engineer in Charge, fixed with rawl plugs and screws or with fixing clips, or with expansion hold fasteners including necessary filling up of gaps at junctions, at top, bottom and sides with required PVC Plug/neoprene felt etc. aluminum sections shall be smooth, rust free, straight, mitered and jointed mechanically wherever required including cleat angle, aluminum snap beading for glazing/paneling, C.P.brass/stainless steel screws, all complete as per architectural drawings and the directions of Engineer-In Charge. (Glazing and paneling to be paid for separately) :					
	(a)	For fixed portion and chaukhats	168.90			168.90	Kg
25	18.4	Wrought iron & Mild steel ladders, framed grills, gratings etc. with ends of bars riveted or molded forged framed window guards, barred iron doors stair case iron railing etc. including cost of bolts and nuts, screws, welding rod complete fixing in position	11.79			11.79	qtl.
26	18.10	Providing and fixing 14 gauge MS sheet garage doors with 40mmx40mmx6mm angle iron frame with diagonal braces 3.15mm gusset plates including locking arrangement with handles etc. complete in respects.		0.00	0.00	0.00	sqm
27	18.11 (a)	Supplying and fixing rolling shutters, of approved make, made of 80mmx1.25mm, M.S. Laths, interlocked together through their entire length and jointed together, at the end, by end locks, mounted on specially designed pipe shaft, with brackets, side guides, 27.5cm long wire spring grade No. 2 and arrangement for inside and outside locking with push and pull operation complete, including top cover 0.80mm thick (payment is to be made for the exact size of opening where rolling shutter is to be fixed)	5.95			5.95	sqm
28	18.15	Nuts and Bolts of all sizes for fixing flats	75.00			75.00	kg

Sr. No.	CSR item	Description	MPS Qty.	Transformer Yard	Gen. Set	Total Qty.	Unit
29	18.18	Cold twisted deformed (ribbed/tor steel bar) bars Fe 500 grade as per IS : 1786-1985, for RCC works, where not included in the complete rate of R .C.C including bending, and placing in position complete Make:- SAIL RINL, TISCO, IISCO	514.10			514.10	qtl.
30	18.24	Supplying Pressed steel sheet frames (chowkhat) consisting of 18gauge (1.25 mm thick steel sheet of the specified section , including iron lugs (hold fast ) iron hinges conforming to PWD specification including bolts for fixing stops lock notch provision for receiving tower bolts and finished with 1 primer coat approved quality, fixed in position excluding the cost of cement concrete 1:3:6 for fillings in the frame and cement concrete 1:2:4 for lugs complete					
	(c)	Doors and windows frame of size 151mm x 60mm with 35 mm wide double rebate weighing 3.95 kg per meter.	69.20			69.20	per mt.
31	18.30	Providing and fixing stair case railing made out of M.S. Square bars 20x20mm as vertical cost 0.70 metre high fixed with M.S. Base plate of 40mmx40mmx6mm and flat iron 40mmx6mm as hand rail complete in all respects.	80.10			80.10	mtr.
32	18.31	Providing & Fixing of 10 gauge welded mesh of 25mm x 25mm size fixed on steel glazing with MS flat 20mm x 6mm bedding complete in all respect including painting two coats with Synthetic Enamel Paint and Priming Coat		0.00	0.00	0.00	sqm
33	28.13	Providing, Laying, fixing & jointing of P.V.C. Pipes as per ISI-4985 (ISI marked with the prior approval of Engineer-in-Charge) along the Trenches and laying the same in Trenches to correct alignment and gradients, cutting, jointing and testing complete as per specifications.					
	xxii	110mm o/d PVC pipe of 4 Kgf. / sqcm	8.00			8.00	mtr.
34	28.23	Providing, Stringing out, cutting, Jointing and testing of ISI Marked D.I. Double Flanged pipes with screwed flanged as per IS:8329-2000, Class-K9 and laying the same in trenches to correct alignment and gradients, jointed with nut bolts and rubber insertion joints fitted complete including all cartage.					
	e	200mm i/d pipe lines laid complete	15.00			15.00	mtr.
	g	300mm i/d pipe lines laid complete	20.00			20.00	mtr.
35	28.25	Supplying and laying D.I. specials/fittings as per IS:9523-2000 (ISI marked with the prior approval of Engineer-in-Charge), class K-12 suitable for tyton joint with external bitumen coating and inside cement mortar lining, scaffolding, tools and plants, ropes, guys, etc. Complete in all respects.					
	a	D.I. specials upto 300mm i/d	400			400.00	kg
	i	D.I Double Flange bend 200 mm x 90 weight as per ISI (2x49)	98.00			98.00	kg
	ii	D.I Double Flange Reducer 200 mm x 100 weight as per ISI (2x31)	62.00			62.00	kg
	iii	D.I Double Flange Reducer 200 mm x 100 weight as per ISI (2x25)	50.00			50.00	kg
	iv	D.I Double Flange Duck Foot bend 100mm weight as per ISI (2x47)	94.00			94.00	kg
	v	Providing & fixing puddle collar 200 mm etc. double Flange bend 200 x 90 (3x40)	120.00			120.00	kg

Sr. No.	CSR item	Description	MPS Qty.	Transformer Yard	Gen. Set	Total Qty.	Unit
36	28.27	Providing & fixing C.I/D.I Flanged end, stem of SS (AIS 1410) and Bronze(gunmetal) working parts Sluice Valves ISI marked 14846-2000, including jointing , testing & cost of Nut ,Bolt & insertion sheet, all carriage complete (with the approval of Engineer in-charge).					
	<b>B</b>	<b>Class PN-1.6 as per ISI</b>					
	(d)	200mm i/d Sluice Valves flanged	9.00			9.00	each
	(f)	300mm i/d Sluice Valves flanged	1.00			1.00	each
37	29.35	Providing orange colour safety footrest of minimum 6mm thick plastic encapsulated as per IS :10910 on 12mm dia steel bar conforming to IS : 1786 having minimum cross section as 23mm x 25mm and over all minimum length 263mm and width as 165mm with minimum 112mm space between protruded legs having 2mm tread on top surface by ribbing or chequering besides necessary and adequate anchoring projections on tail length on 138 mm as per standard drawing and suitable to with stand the bend test and chemical resistance test as per specification and having manufacturer 's permanent identification mark to be visible even after fixing , including fixing in manholes with 230x150x75cm cement concrete block 1:2:4 (1 cement: 2 sand: 4 stone aggregate ) complete as per design.	60.00			60.00	each
38	34.04	RECESSED HGW CONDUIT PIPE WIRING SYSTEM WITH FLUSH PIANO TYPE SWITCHES :Wiring in PVC insulated copper conductor single core FR cable (ISI marked) overall 1.5sq. mm, 1100volts grade to be laid in heavy gauge welded conduit pipe 20mm/ 25mm dia (1.6mm thick) ISI Marked recessed in wall etc ., complete with powder coated/anodized concealed metal boxes (1.6mm thick with Brass lugs ) required for having (Flush/ Piano type accessories) Step type electronic fan regulators 100watts (socket size), bell push, 5Pin 6Amp. sockets (4Module Box), 16Amp. universal sockets (6Module Box ), 6/16/20Amp. Switches etc. and covered with brown bakelite white glazed translucent backside painted sheet 3mm thick etc ., PVC connector (For Fan Box and Call Bell . ), PVC Bush , Steel Hooks, Sheet metal fan box (1.6mm thick shape hexagonal ), CI Circular junction Boxes (Four way 1½" deep for walls and 3" deep for ceiling ), bonding to earth with PVC insulated copper conductor single core FR cable (ISI marked) 1sq. mm, 1100volts grade (For 6Amp. wall socket & plug control point) and other petty material etc ., including the cost of above material, cutting and filling up of chases (with finishing the surface):-					
	(i) a	Wiring fan point (Without fan box)	2.00			2.00	Each
	(i) b	Wiring fan point (With fan box)	8.00			8.00	Each
	(v)	Wiring 6Amp. Plug control comprising wall socket point	2.00			2.00	Each
	(vi)	Wiring 16/20 amp. power plug control and switch.	1.00			1.00	Each
39	34.10 A	XLPE INSULATED ARMoured CABLES (UNDERGROUND):Supply, laying and erection of aluminium conductor XLPE insulated PVC sheathed armoured and served cable 1100 volts grade as per IS:7098 (Part-1)1988 to be laid 1metre below ground level including excavation, sand cushioning, covering with sand & First Class bricks and back filling the trench etc., of the required size as per PWD General Specifications:-					
	(xiii)	Overall size 50sq.mm (3Core) Armoured (Underground)	120.00			120.00	mtr.

Sr. No.	CSR item	Description	MPS Qty.	Transformer Yard	Gen. Set	Total Qty.	Unit
	(xxii)	Overall size 25sq.mm (3½ Core) Armoured (Underground)	80.00			80.00	mtr.
40	34.10 E	<b>XLPE INSULATED ARMOURED CABLES (ON SURFACE):</b> Supply, laying and erection of aluminium conductor XLPE insulated PVC sheathed armoured and served cable 1100 volts grade as per IS:7098 (Part-1)1988 to be laid (On Surface) as per PWD General Specifications:-					
	(xxiv)	Overall size 50sq.mm (3½ Core) Armoured (On-Surface)	50.00			50.00	mtr.
41	34.14	<b>COPPER EARTHING:</b>					
	(ii)	Earthing with electrolytic Copper Tape rivetted (with 5Nos. copper rivets)/Steel Nut & bolts (with 4Nos. 32mm long, 8mm thick with washer and double nut) to 30cm x 120cm x 2mm thick copper plate (made cylindrical) buried 4.50 metre (14.76 feet) below ground level in the hole of excavation having bore dia. 125mm and surrounded by salt & charcoal dust mixture (20 kg.) including fixing the Copper Tape recessed in wall and in floor etc., up to 8metre in Length (including bore Length). G.I. pipe 20mm dia. (A-class), 3metre long should be laid in the hole of excavation 1 feet below ground level and having GI Reducer 50mm x 20mm with PVC Cap (For pouring water) fixed on the top level of the pipe. 300mm x 300mm x 300mm deep haudi of First class bricks finished with 1:4 cement plaster and haudi covered with cast iron lid having size 300mm x 300mm (Heavy) around the hole of excavation:-					
	(a)	Earthing with 20mm x 3mm Copper Tape (upto 8Metre in Length)	5.00			5.00	each
42	34.19	<b>SHEET METAL IRON CLAD CHANGEOVER SWITCHES:</b> Supply and erection of sheet metal Iron Clad Changeover Switch on existing surface with G.I. bolts & nuts/rag bolts and nuts etc., according to the size of holes in the body of the switch including connections with suitable size of thimbles and bonding to the existing earth as per PWD General Specifications:					
	(ix)	IC Four Pole Changeover Switch 320amp., 415volts	1			1.00	each
43	34.23	<b>LT PANELS &amp; MCCB's (MOULDED CASE CIRCUIT BREAKERS):</b> Designing, Supply, Erection, Testing & commissioning of indoor Type LT cubical panel enclosure (dust, vermin and interchangeable modules with facilities for extensions or reduction as per the space or requirements). The Panel shall be suitable for operation at 415+6% Volts, 50HZ, 3 phase 4 wire & earth system. The assembly manufacturer should be ISO approved and CPRI tested for short circuit of (minimum 50kA) as well as IP degree of protection (IP 54/55). Fabrication :- Panel shall be made from 14/16 SWG CRCA sheet, conforming to IS 8623/1977-82. The sheet metal used for the fabrication of control panel will be 2mm for load bearing member's door and fittings plates etc. the partitions and other non load bearing members will be fabricated out of 1.6mm sheet, the sheet will be of mild steel CRCA type. The base channel will be made out of 75 x 40 x 5mm rolled channel.)):					

Sr. No.	CSR item	Description	MPS Qty.	Transformer Yard	Gen. Set	Total Qty.	Unit
	(v)	LT Panel enclosure having space for 1No. Incomer MCCB 400Amp. and 4Nos. outgoing MCCB's 100amp. to 160amp. according to the requirement at site (Approx. size 2025 x 1100 x 400mm)	1.00			1.00	each
44	N.S	Providing & fixing of manually operated C.I gate of size 900 x 1000 mm as per IS -13349 AWWA V-501 rising spindle type conforming to class -1, having S.S rollers at the wedges moc	2.00			2.00	Each
45	N.S	Testing of soil bearing capacity etc.	1.00			1.00	job
46	N.S	Structural design & drawing, testing of soil bearing capacity etc.	1.00			1.00	job
47	N.S.	Providing & fixing of non clog Sewage Pumping set comprising of TEFC Eleetric Motor 3 Ph 415 volts, 650 Hz 1\960 RPM fitted with Non clog pump suitable for 7000 LPM at 15 mtr. (with Control Pannel)	3.00			3.00	Each
48	N.S.	Providing & fixing gantry girder of 3.00 M. Ton capacity with vertical lift of 15 mtr. Complete in all respect.	1.00			1.00	Each
49	N.S.	Providing and installing of Generator set 100 KVA Control Pannel 415 Voltage/3 phase water cooled , including control pannel and Freight Charges compliance as per CPCB norms of approved makes complete with all accessories with satisfaction to the Engineer -in - charge.	1.00			1.00	Each
50	N.S.	Providing & fixing of 100 KVA, 11/0.433 KV Copper wound oil filled transformer (as per latest BIS:1180 of approved make complete in all respect.	1.00			1.00	Each
51	N.S.	Supply & erecting 30 W LED fitting. (Rate approved by tarn taran MPS Dnit)	6.00			6.00	Each
52	N.S.	Providing & Fixing wall fan in pump chamber complete 600 mm dia (Rate approved by tarn taran MPS Dnit)	2.00			2.00	Each
53	N.S.	Providing & Fixing of Dewatering pump 2 HP or required capacity mono block pumps set RPM 2000 phase suction and delivery 40 x 40 mm. (Rate approved by tarn taran MPS Dnit)	1.00			1.00	Each
54	N.S	Prov. Fixing of Energy saving 1065 Flood Light with 150 W high power LED as light source 150 W LED 6000 K (Rate approved by tarn	1.00			1.00	No
55	N.S	Prov. & Fixing of industrial exhaust Fan 18" of 1440 RPM 220 V/50 HZ (Rate approved by tarn taran MPS Dnit)	2.00			2.00	No
56	N.S	Providing & fixing shunt capcitor (Rate approved by tarn taran MPS Dnit)	1.00			1.00	job
57	N.S	Providing & fixing fire extingushter capacity 5 kg (Rate approved by tarn taran MPS Dnit)	1.00			1.00	each
58	Note	Add the difference of cost involved in CSR rate & kiln site.	35520.00			35520.00	1000 Nos.
59	Note Under	Add for difference of rate of tiles in Tarn Taran District.					
		Tiles ( @ 480 nos tiles per cum of tiles work)	70229.00			70229.00	1000 Nos.











## CONSUMPTION OF MATERIAL

29 MLD

Sr. No.	item	Description	Total qty.	Fine Sand		Coarse Sand		Bajri						Cement		Bricks	
				Factor		Factor		Factor	40mm	Factor	13.2mm	Factor	20mm	Factor	in bags	Factor	
1	10.8 b ii	CC 1:8:16	21.28			0.495	10.53	0.99	21.07					2.35	50.01	-	-
2	10.13 b ii	CC 1:2:4	42.60	-	-	0.45	19	-		0.9	38.34	0.90	38.34	6.50	277	-	-
3	11.5 + 11.6	B.B. 1:5	74.00	0.25	18.50	-	-	-					-	1.45	107.30	480	35520
4	10.22+10.17	RCC M-30	571.22	-	-	0.43	245.62	-		0.85	485.54			7.7	4398.39		
5	15.8	12.5 mm thick cement plaster 1:4	126.21	0.016	2.02		0							0.12	15.15		
	15.48	Cement rendering (1 mm thick)	126.21											0.025	3.16		
6	13.13	Tile terracing	146.31	0.0049	0.72									0.035	5.12	480	70229
8	15.59	C.pointing	133.39	0.014	1.87									0.044	5.87		
		<b>Total</b>	-	-	23.11	-	275.15	-	21.07		523.88		38.34	-	4861.90	-	105749.00

fine sand

23.11

lead qty.

858.44

Cum

bags

Nos

Detail Qty of Transformer Yard											Amount in Rs.
1	6.6	Earth work in excavation in foundations, trenches etc in all kinds of soil where pick jumper work is not involved and not exceeding 2.0 metres depth including dressing of bottom and sides of trenches, stacking the excavated soil clear from the edge of excavation									
		Centre line of wall = $4 \times 2.23 = 8.92\text{m}$									
		1 (	8.92	) x (	0.90	) x	0.90	7.23	Cum		
		TOTAL				7.23	Cum	x	182.00	0%	Rs. 1316.00
2	10.8b	Cement Concrete 1:6:12 with stone ballast or shingle.									
		Centre line of wall = $4 \times 2.23 = 8.92\text{m}$									
		1 (	8.92	) x (	0.90	) x	0.15	1.20	Cum		
		Flooring Base									
		1 (	2.00	) x (	2.00	) x	0.10	0.40	Cum		
		TOTAL				1.60	Cum	x	3178.00	0%	Rs. 5085.00
3	10.13a	Cement Concrete 1:2:4 with stone ballast or shingle.									
		Centre line of wall = $4 \times 2.23 = 8.92\text{m}$ (Coping on top of wall)									
		1 (	8.92	) x (	0.23	) x	0.04	0.08	Cum		
		Flooring Top									
		1 (	2.00	) x (	2.00	) x	0.04	0.16	Cum		
		TOTAL				0.24	Cum	x	4558.00	0%	Rs. 1094.00

4	11.5	First class burnt brick work laid in cement sand mortar 1:5 in first								
		Centre line of wall = $4 \times 2.23 = 8.92\text{m}$								
		1st step 690 thick								
		1 ( 8.92 ) x ( 0.69 ) x 0.30						1.85	Cum	
		3rd step 460 thick								
		1 ( 8.92 ) x ( 0.46 ) x 0.30						1.23	Cum	
		3rd step 345 thick								
		1 ( 8.92 ) x ( 0.35 ) x 0.30						0.94	Cum	
		4th step 230 thick upto top of platform								
		1 ( 8.92 ) x ( 0.23 ) x 0.81						1.66	Cum	
		<b>TOTAL</b>						<b>5.68 Cum</b>	x 5013.00	0% Rs. <b>28474.00</b>
5	15.9	12.5 mm thick cement plaster 1:4								
		3rd step 345 thick outer								
		4 ( 2.69 ) x 0.30						3.23	Sqm	
		Top of offset of 345 thick wall outer								
		4 ( 2.115 ) x 0.115						0.97	Sqm	
		4th step 230 thick upto top of platform								
		4 ( 2.46 ) x 0.85						8.36	Sqm	
		<b>TOTAL</b>						<b>12.56 Sqm</b>	x 189.00	0% Rs. <b>2374.00</b>
6	16.6	Preparation of plastered surfaces for distemping including surface,								
		3rd step 345 thick outer								
		4 ( 2.69 ) x 0.15						1.61	Sqm	
		Top of offset of 345 thick wall outer								
		4 ( 2.115 ) x 0.115						0.97	Sqm	
		4th step 230 thick upto top of platform								
		4 ( 2.46 ) x 0.85						8.36	Sqm	
		<b>TOTAL</b>						<b>10.94 Sqm</b>	x 61.00	0% Rs. <b>667.00</b>
7	16.7	Distemping with dry distemper of approved manufacture two coats								
		Take same quantity as per item at above								
		<b>TOTAL</b>						<b>10.94 Sqm</b>	x 63.00	0% Rs. <b>689.00</b>

8	18.31	Providing & Fixing of 10 gauge welded mesh of 25mm x 25mm size fixed									
		On Top of 230 thick wall of Platform									
		4 (	2.46	) x	1.00			9.84	Sqm		
		Less for Gate									
		1 (	1.20	) x	1.00		-	1.20	Sqm		
		<b>TOTAL</b>						<b>8.64</b>	<b>Sqm</b>	x	655.00
							0%	Rs.		<b>5659.00</b>	
9	18.10	Providing and fixing 14 gauge MS sheet garage doors with									
		Main Gate of Transformer Yard									
		1 x	1.200	x	1.0	=		1.20	Sqm		
		<b>TOTAL</b>						<b>1.20</b>	<b>Sqm</b>	x	3900.00
							0%	Rs.		<b>4680.00</b>	
	5.2	<b>Carriage of coarse aggregates</b>									
			Rate		Local Sand	Fine Agg.	Course Agg.	Total			
	C.C. 1:6:12	1.60	0.495 / 0.99			0.79	1.58	2.38			
	C.C. 1:2:4	0.24	0.45 / 0.90			0.11	0.22	0.32			
	B.B. 1:5	5.68	0.25		1.42	---	---	0.00			
	CP 1:4	12.56	0.016		0.20						
			Total:		1.62	0.90	1.80	2.70			
			Say		2	1	2	3			
					Cum	Cum	Cum	Cum			
11		Earth Surkhi, Sand, Earth, Fly, Ash, Bajri, Ballast, Stone, Boulders, Kankar and Building, Rubbish, Earth. (Lead 120 km )						3.00	Cum	652.92	7% Rs. 2096.00
					2.00	Cum	268.80	7% Rs. 575.00			
								Tota		52709.00	
								1 GST 5.35% on CSR It		2819.93	
								total		55528.93	

Detail Qty for Gen Set Yard											Amount in Rs.					
1	6.6	Earth work in excavation in foundations, trenches etc in all kinds of soil where pick Centre line of wall = $2 \times (3.46 + 2.00) = 10.92\text{m}$														
		1	(	10.92	)	x	(	0.90	)	x	0.90	8.85 Cum				
		<b>TOTAL</b>									<b>8.85 Cum</b>	x	182.00	0%	Rs.	<b>1611.00</b>
2	10.8b	Cement Concrete 1:6:12 with stone ballast or shingle. Centre line of wall = $4 \times 2.23 = 8.92\text{m}$														
		1	(	10.92	)	x	(	0.90	)	x	0.15	1.47 Cum				
		<u>Flooring Base</u>														
		1	(	3.00	)	x	(	2.00	)	x	0.10	0.60 Cum				
		<b>TOTAL</b>									<b>2.07 Cum</b>	x	3178.00	0%	Rs.	<b>6578.00</b>
3	10.13a	Cement Concrete 1:2:4 with stone ballast or shingle. Centre line of wall = $4 \times 2.23 = 8.92\text{m}$ (Coping on top of wall)														
		1	(	10.92	)	x	(	0.23	)	x	0.04	0.10 Cum				
		<u>Flooring Top</u>														
		1	(	3.00	)	x	(	2.00	)	x	0.04	0.24 Cum				
		<b>TOTAL</b>									<b>0.34 Cum</b>	x	4558.00	0%	Rs.	<b>1550.00</b>
4	11.5	First class burnt brick work laid in cement sand mortar 1:5 in first storey upto Centre line of wall = $4 \times 2.23 = 8.92\text{m}$														
		<u>1st step 690 thick</u>														
		1	(	10.92	)	x	(	0.69	)	x	0.30	2.26 Cum				
		<u>3rd step 460 thick</u>														
		1	(	10.92	)	x	(	0.46	)	x	0.30	1.51 Cum				
		<u>3rd step 345 thick</u>														
		1	(	10.92	)	x	(	0.35	)	x	0.30	1.15 Cum				
		<u>4th step 230 thick upto top of platform</u>														
		1	(	10.92	)	x	(	0.23	)	x	0.81	2.03 Cum				
		<b>TOTAL</b>									<b>6.95 Cum</b>	x	5013.00	0%	Rs.	<b>34840.00</b>



8	18.31	Providing & Fixing of 10 gauge welded mesh of 25mm x 25mm size fixed on steel											
		On Top of 230 thick wall of Platform											
		2 ( 3.46 ) x ( 1.00							6.92	Sqm			
		2 ( 2.46 ) x ( 1.00							4.92	Sqm			
		Less for Gate											
		1 ( 1.20 ) x ( 1.00							-	1.20	Sqm		
		<b>TOTAL</b>							<b>10.64</b>	<b>Sqm</b>	x	655.00	0% Rs. <b>6969.00</b>
9	18.10	Providing and fixing 14 gauge MS sheet garage doors with											
		Main Gate of Transformer Yard											
		1 x 1.200 x 1.000							=	1.20	Sqm		
		<b>TOTAL</b>								<b>1.20</b>	<b>Sqm</b>	x	3900.00 0% Rs. <b>4680.00</b>
10	5.2	<u>Carriage of coarse aggregates</u>											
			Rate		Local Sand	Fine Agg.	Course Agg.			Total			
		C.C. 1:6:12	2.07	0.495 / 0.99		1.02	2.05			3.07			
		C.C. 1:2:4	0.34	0.45 / 0.90		0.15	0.31			0.46			
		B.B. 1 :5	6.95	0.25	1.74	---	---			0.00			
		CP 1:4	15.09	0.016	0.24								
			Total:		1.98	1.18	2.36			3.53			
			Say		2	1	2			3			
					Cum	Cum	Cum			Cum			
11		Earth Surkhi, Sand, Earth, Fly, Ash, Bajri, Ballast, Stone, Boulders, Kankar and Building, Rubbish, Earth. (Lead 120 km )			3.00	Cum	652.92	7%		Rs.			2096.00
					2.00	Cum	268.80	7%		Rs.			575.00
										<b>Total Rs.</b>			<b>63387.00</b>
										<b>Add GST 5.35% on CSR Items</b>			<b>3391.20</b>
										<b>G.Total Rs.</b>			<b>66778.20</b>



DETAIL OF HATCH BOX OF SIZE 1.50x1.50mtr												Amt. in Rs.									
1	29.1	Excavation																			
	A	0 - 3mtr																			
		1	x	2.640	x	2.640	x	3.620				=	25.23	Cum							
		25.23	Cum @	99.00	+	CP		0%													Rs. 2498
2	10.11	Cement concrete 1:4:8 under Bed																			
		(b) ii																			
		1	x	2.640	x	2.640	x	0.250				=	1.74	Cum							
		1.74	Cum @	4670.00	+	CP		0%													Rs. 8137
3	10.17	RCC M 30 under Bed																			
		1	x	2.490	x	2.490	x	0.15				=	0.93	Cum							
		In core walls																			
		2	x	2.160	x	0.15	x	2.920				=	1.89	Cum							
		2	x	1.860	x	0.15	x	2.920				=	1.63	Cum							
		RCC M-30 for slabs																			
		1	x	2.520	x	2.520	x	0.30				=	1.91	Cum							
		Total											6.36	Cum							
		Deduct circular portion																			
		Rising Main																			
		2	x	2	x	22/28	x	(1.330) <sup>2</sup> x	0.15			= -	0.83	Cum							
		Deduct Top opening																			
		1	x	0.6	x	0.6	x	0.30				= -	0.11	Cum							
		5.41	Cum @	5698.00	+	CP		0%													Rs. 30853
4	11.5	BB 1:5																			
		Outer wall																			
		Long Wall =		2	x	2.520	x	0.230	x	3.220		=	3.73	Cum							
		Short Wall =		2	x	2.220	x	0.230	x	3.220		=	3.29	Cum							
		Total											7.02	Cum							
		Deduct circular portion																			
		2	x	2	x	22/28	x	(1.330) <sup>2</sup> x	0.230			= -	1.28	Cum							
		5.74	Cum @	5013.00	+	CP		0%													Rs. 28781
5	11.11	BB 1:2																			
		Inner wall																			
		Long Wall =		2	x	1.760	x	0.115	x	2.920		=	1.18	Cum							
		Short Wall =		2	x	1.530	x	0.115	x	2.920		=	1.03	Cum							
		Total											2.21	Cum							
		Deduct circular portion																			
		2	x	2	x	22/28	x	(1.330) <sup>2</sup> x	0.115			= -	0.64	Cum							
		1.57	Cum @	5787.00	+	CP		0%													Rs. 9087
6	15.7	12.5mm thick CP 1:2																			
		2	x	1.50	+	1.50	)x	2.920				=	17.52	Sqm							
		Deduct		2	x	22/28	x	1.330	x	1.330		= -	2.78	Sqm							
		11.96	Sqm @	213.00	+	CP		0%													Rs. 2548
7	15.48	Cemnt rendering on plaster 1mm thick same as item no 15.7																			
		11.96	Sqm @	59.00	+	CP		0%													Rs. 706
8	18.4	Wrought Iron/MS sheet angle etc.																			
		MS Channel =																			
		2	x	0.8	+	0.80	)	x	100	mm		=	3.20	Mtr							
		@		9.20								=	29.44	Kg							
		M.S flat 10mm thick																			
		1	x	0.80	x	0.80	=	0.64	Sqm												
		0.64	x	0.01	x	7850						=	50.24	Kg							
		Total										=	79.68	kg or							
		0.80	Qtl	9140.00	+	CP		0%													Rs. 7283
9	18.15	Prov. and fixing of Nut & Bolt																			0.1688
		1.1/2" x 3/8" =																			14 No.or
		2.36	Kg	116.00	+	CP		0%													2.36 Kg
		0.64	Kg																		Rs. 274
10	N.S.	Providing and fixing of rubber sheet 1/8" thick.																			
		1	x	0.80	x	0.80						=	0.64	Kg							
		0.64	Kg																		
																					Rs. = 29





Cost Estimate for Construction of Secondary Pumping Station SPS, Laying of 800mm i/d DIK9 Rising Main, 1000mm i/d RCC NP2 Gravity main and O&M for five years at Village Jargari (End point of existing Gravity main Hatch Box of 1000mm i/d Pipe) at Khanna Town, Distt. Ludhiana.

**GENERAL ABSTRACT OF COST FOR O&M**

Sub Head. No	Detail			Amount in Lakh
1	Establishment			1740290.00
2	Consumable material			881830.00
3	General Repair			1206698.00
4	Special Repair			172000.00
	<b>Total</b>			<b>4000818.00</b>
5	Misc. Items			11251.00
6	Add contingencies charges @ 0.50% Except. Salary	2260528	@0.50%	11303
7	Add Departmental charges @ 14% Except. Salary	4000818	@14%	560115
	<b>G. Total Rs.</b>			<b>4583487.00</b>
			Say Rs.	<b>45.83</b>
				<b>Lakh</b>
1	O&M for Ist Year	Rs.	45.83	Lakh
2	O&M for 2nd Year + 7.50% increasing	Rs.	49.26	Lakh
3	O&M for 3rd Year + 7.50% increasing	Rs.	52.96	Lakh
4	O&M for 4th Year + 7.50% increasing	Rs.	56.93	Lakh
5	O&M for 5th Year + 7.50% increasing	Rs.	61.20	Lakh
	<b>Grand Total</b>	<b>Rs.</b>	<b>266.18</b>	<b>Lakh</b>

**Cost Estimate for Construction of Secondary Pumping Station SPS, Laying of 800mm i/d DIK9 Rising Main, 1000mm i/d RCC NP2 Gravity main and O&M for five years at Village Jargari (End point of existing Gravity main Hatch Box of 1000mm i/d Pipe) at Khanna Town, Distt. Ludhiana.**

<u>Sub Head No 1</u>		<u>Establishment</u>				
Detail of Estimate for			12	Months		
Sr No	Description	Qty	Unit	Rate per Month	Amount	
1	Pump Operator JT (Through contractor I.T.I qualified) Rate including cont. Profit & Labour Cess	3	Nos.	15234	Rs.	548424
2	Sewerman (Outsource) Rate including cont. Profit & Labour Cess	3	Nos.	15234	Rs.	548424
3	Mali-cum-Chowkidar (Outsource)	2	No.	13175	Rs.	316200
4	Weekly rest for pump operator 1(1/7x365x477.45)+21.5%+1%				Rs.	30550
5	Weekly rest for Mali-Cum-Chowkidar 1(1/7x365x412.95.06)+21.5%+1%				Rs.	26424
	Add for Increasing in D.C.rate @ Rs. 600/- per person for 12 months	8	Nos.	600	Rs.	4800
				Total	Rs.	1474822
	Crried over to Abstract of cost Add 18% GST	1474822	x	@ 18%	Rs.	265468
				G. Total	Rs.	1740290

Detail of Salary of Out Source Staff (2023-2024)							
Sr. No.	Description	Qty	B.P	Contractor profit 21.5%		Labour Cess 1%	Total
1	Pump Operator	3	12413.75	2669	15083	151	15234
2	Sewerman (Skilled)	3	12413.75	2669	15083	151	15234
3	MCC	2	10736.75	2308	13045	130	13175

<b>Cost Estimate for Construction of Secondary Pumping Station SPS, Laying of 800mm i/d DIK9 Rising Main, 1000mm i/d RCC NP2 Gravity main and O&amp;M for five years at Village Jargari (End point of existing Gravity main Hatch Box of 1000mm i/d Pipe) at Khanna Town, Distt. Ludhiana.</b>					
<b>SUB HEAD NO. 2</b>			<b>CONSUMABLE MATERIAL</b>		
<b>Period of Estimate for</b>			<b>12</b>	<b>Months</b>	
<b>Sr No</b>	<b>Detail</b>				<b>Amount</b>
1	Wire, Bamboo etc.	1500	Per month	Rs.	18000.00
2	Kassie, Gantee, Punja etc. L.S.	800	Per month	Rs.	9600.00
3	Diesal Provision of 100KVA Gen. Set			Rs.	835102.00
4	Sewer Sample for year (L.S.)			Rs.	12000.00
			<b>Total</b>	Rs.	<b>874702.00</b>
	<b>Add @18% GST</b>	Rs.	39600.00	Rs.	7128.00
			<b>G. Total</b>	Rs.	<b>881830.00</b>

Cost Estimate for Construction of Secondary Pumping Station SPS, Laying of 800mm i/d DIK9 Rising Main, 1000mm i/d RCC NP2 Gravity main and O&M for five years at Village Jargari (End point of existing Gravity main Hatch Box of 1000mm i/d Pipe) at Khanna Town, Distt. Ludhiana.						
SUB HEAD NO. 2		CONSUMABLE MATERIAL				
Sub work No. 2		Diesal Provision of 160 KVA Gen. Set			For 12 Months	
Sr No	Detail					Amount
1	160 KVA Generator Set.					
	160	x	1.33	=	212.8	
					Say 133 HP	
	160	x	0.16	=	25.6	
	Say 16 Ltr. Per Hours					
	25.6	x	1	=	25.6	
	16 Ltr. Per. Day					
	For 1 Year (365 days)					
	25.6	x	365	=	9344	
	Total Diesal 5840 Ltr. For 1 Year					
	9344	x	@89.00/-	=	831616.00	
2	Mobile Oil @0.2% of Diesal					
	<u>5840@0.2%= 11.62 Ltr. @ Rs. 300/- Ltr.</u>					3486.00
				<b>Total</b>	<b>Rs.</b>	<b>835102.00</b>

**Cost Estimate for Construction of Secondary Pumping Station SPS,  
Laying of 800mm i/d DIK9 Rising Main, 1000mm i/d RCC NP2 Gravity  
main and O&M for five years at Village Jargari (End point of existing  
Gravity main Hatch Box of 1000mm i/d Pipe) at Khanna Town, Distt.  
Ludhiana.**

<u>Sub Head No 3</u>		<u>General Repair</u>				
Detail of Estimate						
Sr. No.	Description	Qty	Unit	Rate per month	Amount	
1	Provision of repair of motor pump set, diesel engine as per norms (detail attached)					1022625
				<b>Total</b>	Rs.	<b>1022625</b>
	Add @18% GST				Rs.	184073
				<b>G. Total</b>	Rs.	<b>1206698</b>



Cost Estimate for Construction of Secondary Pumping Station SPS, Laying of 800mm i/d DIK9 Rising Main, 1000mm i/d RCC NP2 Gravity main and O&M for five years at Village Jargari (End point of existing Gravity main Hatch Box of 1000mm i/d Pipe) at Khanna Town, Distt. Ludhiana.																					
Sub Head No 4				Special Repair (To be kept reserved)																	
Sr. No.	Description																	Amount			
1	Civil Structures MPS Capital Cost	16000000	X @	35%	=	5600000	X @	0.50%	=	28000	(	1	+	7.5	/	100	) <sup>^</sup>	1	=	Rs.	30100
2	Machinery Capital Cost	16000000	X @	55%	=	8800000	X @	1.50%	=	132000	(	1	+	7.5	/	100	) <sup>^</sup>	1	=	Rs.	141900
																	Total	=	Rs.	172000.00	
C.O. to Final Abstract of cost																					

**Cost Estimate for Construction of Secondary Pumping Station  
SPS, Laying of 800mm i/d DIK9 Rising Main, 1000mm i/d RCC  
NP2 Gravity main and O&M for five years at Village Jargari  
(End point of existing Gravity main Hatch Box of 1000mm i/d  
Pipe) at Khanna Town, Distt. Ludhiana.**

<u>Sub Head No 5</u>		<u>Misc. Items</u>			
<b>Sr. No.</b>	<b>Description</b>				<b>Amount</b>
1	Total	4000818.00			
	Upto 5.00 lac @ 1.25%	500000.00	1.25%		Rs. 6250.00
	5.00 lac to 10.00 lac	500000.00	0.50%		Rs. 2500.00
	10.00 to 20.00 Lac.	1000000.00	0.125%		Rs. 1250.00
	Above 20.00 Lac	2000818	0.0625%		Rs. 1250.51
				<b>Total</b>	<b>Rs. 11251</b>
C.O. to Final Abstract of cost					

ਦਫਤਰ ਕਿਰਤ ਕਮਿਸ਼ਨਰ, ਪੰਜਾਬ,  
ਕਿਰਤ ਭਵਨ, ਮਾਡਲ ਵੈਲਫੇਅਰ ਸੈਂਟਰ, ਫੇਜ਼-10, ਐਸ.ਏ.ਐਸ. ਨਗਰ (ਮੁਹਾਲੀ)  
(ਅੰਕੜਾ ਸਾਖਾ)

ਨੰਬਰ/ਸਟ/ 12027

ਮਿਤੀ : 13/10/23

ਮਿਤੀ 01.09.2023 ਤੋਂ ਪੰਜਾਬ ਰਾਜ ਵਿੱਚ ਘੱਟੋ-ਘੱਟ ਉਜਰਤਾਂ ਦੀਆਂ ਦਰਾਂ ਦੀ ਵਿਵਸਥਾ।

ਅਣ-ਸਿੱਖਿਅਤ ਕਾਮਿਆਂ ਅਤੇ ਕਾਮਿਆਂ ਦੀਆਂ ਹੋਰ ਸ਼੍ਰੇਣੀਆਂ ਲਈ ਅਧਿਸੂਚਨਾ ਨੰ: S.O.22/C.A.11/1948/Ss.3 and 5/2015 ਮਿਤੀ 26.05.2015 ਰਾਹੀਂ ਅਨੁਸੂਚਿਤ ਰੋਜ਼ਗਾਰਾਂ ਦੇ ਸਬੰਧ ਵਿੱਚ ਘੱਟੋ-ਘੱਟ ਉਜਰਤਾਂ ਦੀਆਂ ਦਰਾਂ ਨੂੰ ਲੇਬਰ ਬਿਊਰੋ, ਭਾਰਤ ਸਰਕਾਰ ਦੁਆਰਾ ਸੰਕਲਿਤ (ਸੈਂਟਰਲ ਸੀਰੀਜ਼ 2001=100) ਉਪਭੋਗਤਾ ਮੁੱਲ ਸੂਚਕ ਅੰਕ ਨਾਲ ਜੋੜਿਆ ਗਿਆ ਹੈ। ਉਪਰੋਕਤ ਸਰਕੂਲਰ ਦੇ ਮੱਦੇਨਜ਼ਰ, ਘੱਟੋ-ਘੱਟ ਉਜਰਤਾਂ ਦੀਆਂ ਦਰਾਂ ਅਗਸਤ, 2013 ਮਹੀਨੇ ਤੱਕ ਦੇ ਔਸਤ ਉਪਭੋਗਤਾ ਮੁੱਲ ਸੂਚਕ ਅੰਕ ਦੇ ਅਨੁਸਾਰ ਤੈਅ ਕੀਤੀਆਂ ਗਈਆਂ ਹਨ। ਮਹੀਨਾ ਅਗਸਤ, 2013 (ਬੇਸ ਇੰਡੈਕਸ) ਨੂੰ ਖਤਮ ਹੋਣ ਵਾਲੇ ਛੇ ਮਹੀਨਿਆਂ ਦਾ ਔਸਤ ਉਪਭੋਗਤਾ ਮੁੱਲ ਸੂਚਕ ਅੰਕ 227 ਹੈ। ਹੁਣ, ਉਦਯੋਗਿਕ ਕਾਮਿਆਂ ਲਈ ਉਪਭੋਗਤਾ ਮੁੱਲ ਸੂਚਕ ਅੰਕ ਦੀ ਇੱਕ ਨਵੀਂ ਸੀਰੀਜ਼ (ਕੰਜਿਊਮਰ ਪ੍ਰਾਈਸ ਇੰਡੈਕਸ-ਇੰਡਸਟਰੀਅਲ ਵਰਕਰਜ਼) (ਬੇਸ 2016=100) ਲੇਬਰ ਬਿਊਰੋ ਦੁਆਰਾ ਪੱਤਰ ਨੰਬਰ 114/1/2013-CPI ਮਿਤੀ 3.11.2020 ਦੁਆਰਾ ਅਪਣਾਈ ਗਈ ਹੈ।

ਨਵੀਂ ਸੀਰੀਜ਼ ਕੰਜਿਊਮਰ ਪ੍ਰਾਈਸ ਇੰਡੈਕਸ ਫਾਰ ਇੰਡਸਟਰੀਅਲ ਵਰਕਰਜ਼ (ਬੇਸ 2016=100) ਨੂੰ ਕੰਜਿਊਮਰ ਪ੍ਰਾਈਸ ਇੰਡੈਕਸ ਫਾਰ ਇੰਡਸਟਰੀਅਲ ਵਰਕਰਜ਼ ਦੀ ਪੁਰਾਣੀ ਸੀਰੀਜ਼ (ਬੇਸ 2001=100) ਨਾਲ ਜੋੜਨ ਤੋਂ ਬਾਅਦ ਮਾਰਚ, 2023 ਤੋਂ ਅਗਸਤ, 2023 ਤੱਕ ਛੇ ਮਹੀਨਿਆਂ ਲਈ ਔਸਤ ਉਪਭੋਗਤਾ ਮੁੱਲ ਸੂਚਕ ਅੰਕ 390.11 ਹੈ। ਇਸ ਤਰ੍ਹਾਂ ਮਿਤੀ 01.09.2023 ਤੋਂ ਅਣ- ਸਿੱਖਿਅਤ ਕਾਮਿਆਂ ਲਈ ਘੱਟੋ-ਘੱਟ ਉਜਰਤਾਂ ਦੀਆਂ ਦਰਾਂ 10736.75/-ਰੁਪਏ ਇਹਨਾਂ ਰੋਜ਼ਗਾਰਾਂ ਵਿੱਚ ਘੱਟੋ-ਘੱਟ ਉਜਰਤਾਂ ਦੀਆਂ ਦਰਾਂ ਦਾ ਵੇਰਵਾ ਹੇਠ ਦਿੱਤੀ ਸਾਰਣੀ ਵਿੱਚ ਦਿੱਤਾ ਗਿਆ ਹੈ:-

ਸਾਰਣੀ ਨੰਬਰ 1

ਲੜੀ ਨੰ:	ਸ਼੍ਰੇਣੀਆਂ	1.9.2013 ਤੋਂ ਲਾਗੂ ਮਾਸਿਕ/ਰੋਜਾਨਾ/ ਪ੍ਰਤੀ ਘੰਟਾ (ਰੁਪਿਆਂ ਵਿੱਚ)	1.3.2023 ਤੋਂ ਲਾਗੂ ਮਾਸਿਕ/ਰੋਜਾਨਾ/ ਪ੍ਰਤੀ ਘੰਟਾ (ਰੁਪਿਆਂ ਵਿੱਚ)	1.9.2023 ਤੋਂ ਲਾਗੂ ਮਾਸਿਕ/ਰੋਜਾਨਾ/ ਪ੍ਰਤੀ ਘੰਟਾ (ਰੁਪਿਆਂ ਵਿੱਚ)
1.	ਅਣ-ਸਿਖਿਅਤ (Un-skilled)	6247.75 240.64 30.08	10353.77 398.22 49.77	10736.75 412.95 51.61
2.	ਅਰਧ-ਸਿਖਿਅਤ (Semi-skilled)	7027.75 270.64 33.88	11133.77 428.22 53.52	11516.75 442.95 55.36
3.	ਸਿਖਿਅਤ (Skilled)	7924.75 305.14 38.18	12030.77 462.72 57.84	12413.75 477.45 59.68
4.	ਉੱਚ-ਸਿਖਿਅਤ (Highly skilled)	8956.75 344.84 43.18	13062.77 502.41 62.80	13445.75 517.14 64.64

ਸਾਰਣੀ ਨੰ: 2

ਸਟਾਫ ਸ਼੍ਰੇਣੀਆਂ ਏ ਤੋਂ ਡੀ ਦੀਆਂ ਘੱਟੋ-ਘੱਟ ਉਜਰਤਾਂ ਹੇਠਾਂ ਅਨੁਸਾਰ ਦਿੱਤੀਆਂ ਗਈਆਂ ਹਨ, ਜੋ ਕਿ ਪੰਜਾਬ ਸਰਕਾਰ, ਸਥਾਨਕ ਅਥਾਰਟੀ ਅਤੇ ਸਰਕਾਰ ਦੇ ਨਿਯੰਤਰਣ ਅਧੀਨ ਬੋਰਡਾਂ, ਕਾਰਪੋਰੇਸ਼ਨਾਂ ਜਾਂ ਕਿਸੇ ਵੀ ਏਜੰਸੀ (ਜਿਸ ਦੀ ਨਾਮ ਨਾਲ ਇਸ ਨੂੰ ਜਾਣਿਆ ਜਾਂਦਾ ਹੈ) ਦੇ ਅਧੀਨ ਅਨੁਸੂਚਿਤ ਰੋਜ਼ਗਾਰਾਂ ਦੇ ਵਿੱਚ ਆਊਟਸੋਰਸਿੰਗ ਰਾਹੀਂ, ਕੈਂਜੂਅਲੀ ਜਾਂ ਫ਼ੇਲੀ ਵੇਜ਼ਿਜ ਤੇ ਨਿਯੁਕਤ ਕੀਤੇ ਗਏ ਸਟਾਫ ਤੇ ਲਾਗੂ ਹੋਣਗੀਆਂ।

ਲੜੀ ਨੰ:	ਸ਼੍ਰੇਣੀਆਂ	1.9.2013 ਤੋਂ ਲਾਗੂ ਮਾਸਿਕ/ਰੋਜ਼ਾਨਾ/ ਪ੍ਰਤੀ ਘੰਟਾ (ਰੁਪਿਆਂ ਵਿੱਚ)	1.3.2023 ਤੋਂ ਲਾਗੂ ਮਾਸਿਕ/ਰੋਜ਼ਾਨਾ/ ਪ੍ਰਤੀ ਘੰਟਾ (ਰੁਪਿਆਂ ਵਿੱਚ)	1.9.2023 ਤੋਂ ਲਾਗੂ ਮਾਸਿਕ/ਰੋਜ਼ਾਨਾ/ ਪ੍ਰਤੀ ਘੰਟਾ (ਰੁਪਿਆਂ ਵਿੱਚ)
5.	ਸਟਾਫ ਕੈਟਾਗਰੀ-ਏ) (Staff Category -A)	11417.75 439.54 54.98	15523.77 597.06 74.63	15906.75 611.79 76.47
6.	ਸਟਾਫ ਕੈਟਾਗਰੀ-ਬੀ) (Staff Category -B)	9747.75 375.34 46.98	13853.77 532.83 66.60	14236.75 547.56 68.44
7.	ਸਟਾਫ ਕੈਟਾਗਰੀ-ਸੀ) (Staff Category-C)	8247.75 317.63 39.78	12353.77 475.14 59.39	12736.75 489.87 61.23
8.	ਸਟਾਫ ਕੈਟਾਗਰੀ -ਡੀ) (Staff Category-D)	7047.75 271.44 33.98	11153.77 428.99 53.62	11536.75 443.72 55.46

## ਸਾਰਣੀ ਨੰਬਰ 3

ਖੇਤੀਬਾੜੀ ਰੋਜਗਾਰ ਵਿੱਚ ਅਟੈਚਡ ਲੇਬਰ ਦੀਆਂ ਉਜਰਤਾਂ (ਅਣ ਸਿੱਖਿਅਤ ਕਾਮੇ )  
(ਸਲਾਨਾ ਖਾਣੇ ਸਮੇਤ ਜਾਂ ਬਰਾਬਰ ਦੇ ਅਨਾਜ ਦੇ ਸਮੇਤ)  
(ਮਿਤੀ 15.11.2012 ਦੀ ਅਧਿਸੂਚਨਾ ਅਨੁਸਾਰ)

ਲੜੀ ਨੰ:	ਮਿਤੀ	ਉਜਰਤਾਂ ਸਲਾਨਾ (ਰੁਪਿਆਂ ਵਿੱਚ)
1	01.09.2013	46232.30
2	01.03.2023	70871.42
3	01.09.2023	73169.30

## ਸਾਰਣੀ ਨੰਬਰ 4

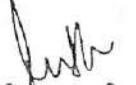
ਹੋਰ ਖੇਤੀਬਾੜੀ ਮਜ਼ਦੂਰੀ ਰੋਜ਼ਾਨਾ ਅਧਾਰ ਤੇ (ਰੁਪਿਆਂ ਵਿੱਚ)

ਲੜੀ ਨੰ:	ਮਿਤੀ	ਖਾਣੇ ਸਮੇਤ (ਰੁਪਿਆਂ ਵਿੱਚ)	ਬਗੈਰ ਖਾਣੇ (ਰੁਪਿਆਂ ਵਿੱਚ)
1	01.09.2013	225.44	250.64
2	01.03.2023	373.59	415.36
3	01.09.2023	387.41	430.72

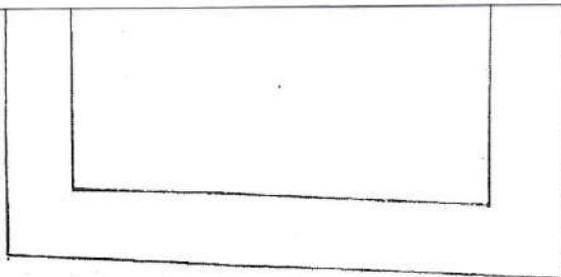
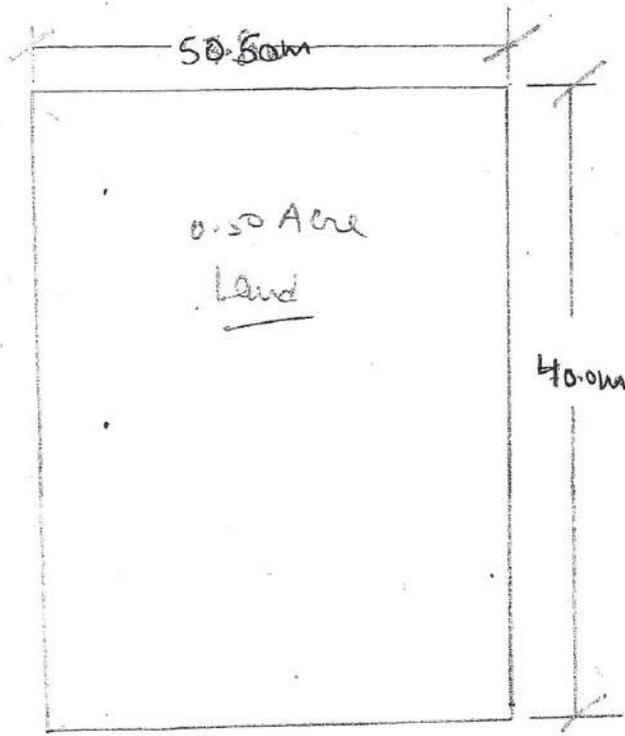
ਸਾਰਣੀ ਨੰਬਰ 5  
ਭੱਠੇ (ਪੀਸ ਰੇਟ) ਪ੍ਰਤੀ 1000 ਇੱਟਾਂ ਜਾਂ ਟਾਇਲਾਂ (ਰੁਪਿਆਂ ਵਿੱਚ)

ਲੜੀ ਨੰ:		1.9.2013	1.3.2023	1.9.2023
1.	ਪਥੇਰਾ ਜਮਾਂਦਾਰੀ ਕਮਿਸ਼ਨ ਸਮੇਤ ਇੱਟਾਂ	515.02	853.49	885.06
	ਟਾਈਲਾਂ	573.12	949.77	984.90
2.	ਪਥੇਰਾ ਜਮਾਂਦਾਰੀ ਕਮਿਸ਼ਨ ਬਿਨ੍ਹਾਂ ਇੱਟਾਂ	484.92	803.60	833.33
	ਟਾਈਲਾਂ	545.72	904.36	937.81
3.	ਭਰਾਈ ਵਾਲਾ ਖੋਤਾ, ਖੱਚਰ, ਰੇੜੀ, ਠੇਲਾ (ਪਸ਼ੂ ਸ਼ਕਤੀ ਨਾਲ)	191.36	317.12	328.85
	ਟੈਂਪੂ, ਮੋਟਰ ਗੱਡੀ (ਮਕੈਨੀਕਲ ਪਾਵਰ ਨਾਲ)	166.46	275.85	286.06
	ਟਰੱਕ ਜਾਂ ਟਰਾਲੀ ਵਿੱਚ ਲਦਾਈ ਅਤੇ ਉਤਰਾਈ (ਪੱਕੀ ਇੱਟ)	142.06	235.42	244.13
4.	ਚਿਨਾਈ ਵਾਲਾ	38.46	63.73	66.09
5.	ਕੇਰੀ ਵਾਲਾ	32.36	53.62	55.61
6.	ਨਿਕਾਸੀ ਵਾਲਾ	122.69	203.32	210.84
7.	ਮਿਸਤਰੀ	95.39	158.08	163.92

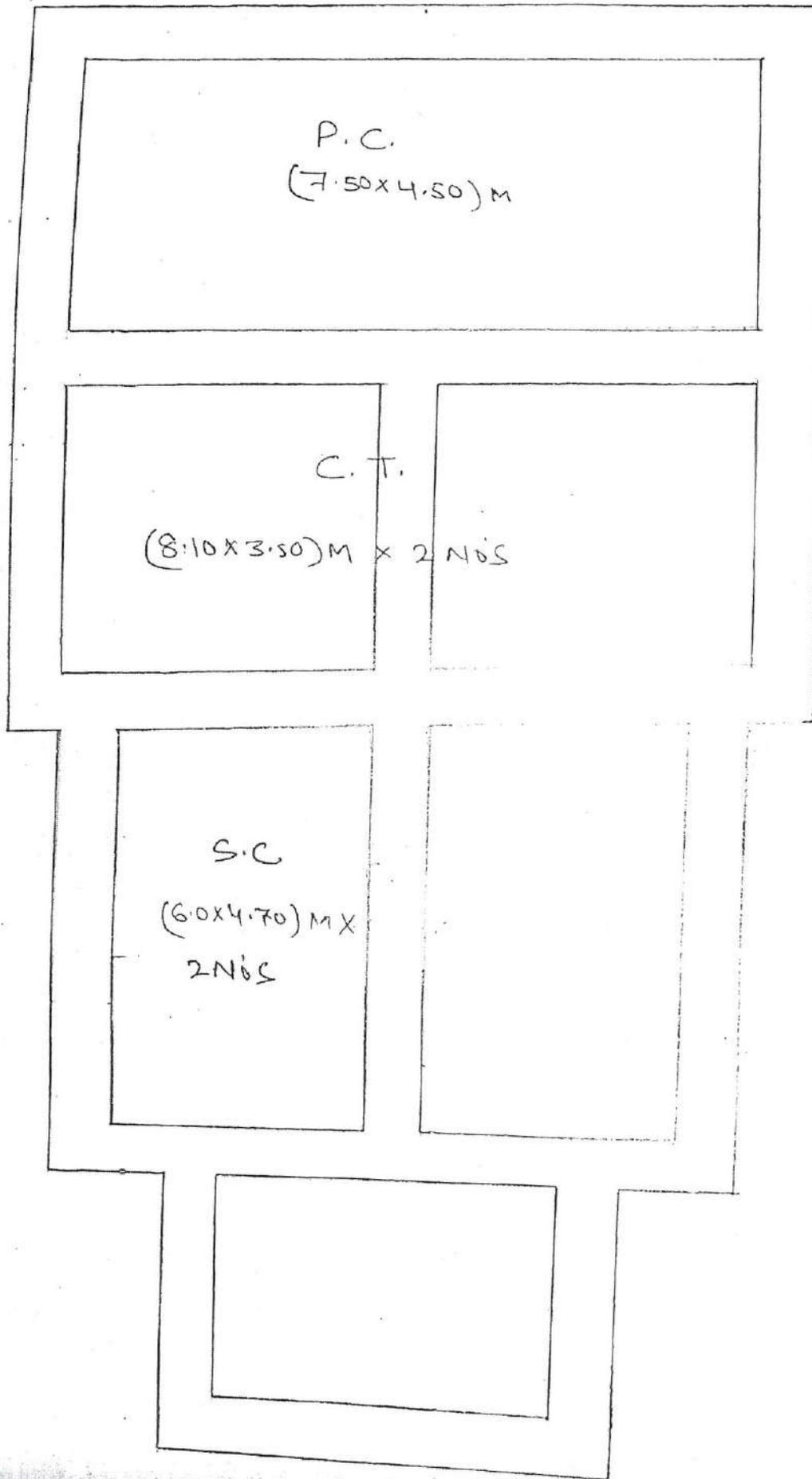
ਨੋਟ 1. ਕਾਮਿਆਂ ਦੀਆਂ ਸਮੂਹ ਸ਼੍ਰੇਣੀਆਂ ਦੀਆਂ ਉਜ਼ਰਤਾਂ ਵਿੱਚ ਅਣਸਿੱਖਿਅਤ ਕਾਮੇ ਦੀਆਂ ਉਜ਼ਰਤਾਂ ਦੀ ਤਰ੍ਹਾਂ ਹੀ ਵਾਧਾ ਕੀਤਾ ਜਾਵੇ।

  
ਕਿਰਤ ਕਮਿਸ਼ਨਰ, ਪੰਜਾਬ।

PROPOSED LAND OF SPS AT VILLAGE  
JARGARI TEHSIL PAYAL DISTT. LTD.



LAYOUT PLAN OF SPS AT VILLAGE JARGARI TEHSIL PAYAL  
DIST. LU DHIANA



Email: [comckhanna1@gmail.com](mailto:comckhanna1@gmail.com)

**MUNICIPAL COUNCIL KHANNA  
LUDHIANA (PUNJAB)**

**Municipal Council Khanna (Ludhiana) Punjab**

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**Dated: 19/1/2024**

**Ref. No.: 1150**

1159

To,

The Sub Divisional Magistrate,  
Payal.

**Subject: Regarding Case No. I.A. 604 of 2023 and 414 of 2023  
pending at Hon'ble N.G.T.**

Regarding the above subject, it is requested that 29 M.L.D. S.T.P plant under Amrut scheme at Municipal Council Khanna was prepared and commissioned by Punjab Water Supply Sewerage Board Department in the year 2020. The company which built the treatment plant has given the maintenance work of the treatment plant to the Sewerage Board for 10 years. All expenses incurred for the maintenance of the treatment plant are paid by Municipal Council Khanna. The Punjab Pollution Control Board has been checking water samples from various places time to time from S.T.P. to Jargari. Water samples from S.T.P. of Municipal Council

are found to be fine. But due to the untreated water from the pond of Gram Panchayat Ekolaha falling into the sewage line, the amount of B.O.D. and PH increases.

In the sewer line from the Municipal Council Khanna's boundary to Jargari, the Panchayat of village Ekolaha was already putting water from two ponds of their village, which the team of Municipal Council Khanna has been closing from time to time, but now the dirty water of two ponds was connected to this line again by Gram Panchayat Ekolaha. Which was closed on 06-10-2023 at 9.00 a.m. by the team of Municipal Council Khanna. (Photos of the spot have already been sent to you). But on checking on 05-12-2023 it was found that again the water of both ponds has been connected to the sewer line by Gram Panchayat Ekolaha to which the pipes were dug by action taken by Municipal Council Khanna and in this regard, the police department was also written to take appropriate action against Gram Panchayat Ekolaha. In this regard, please refer to this office letter No. 996 dated 06-12-2023 (copy attached) already informed.

A pipeline was laid by the Soil Conservation Department for the use of 9 M.L.D. water. Letter No. 1105 dated 03-01-2024 from the undersigned to the Executive Engineer Soil Conservation Department Ludhiana (copy enclosed) through 20 M.L.D. remaining treated a letter

was written to prepare a plan regarding the use of water, according to the report given by the Soil Conservation Department, they have now laid a pipeline for using 20 M.L.D. treated water and a plan is being prepared for the use of the remaining 9 M.L.D. water. The Municipal Council has also directed the Agriculture Officer to prepare the use of treated water in the field, letter No. 2056 dated 05-01-2024 (copy enclosed) has written.

Letter No. 1076 dated 29-12-2023 (copy enclosed) was written by the undersigned to the Executive Engineer, Punjab Water Supply and Sewerage Board Division 2 Ludhiana. In this regard, that he sent his office's letter no. 01 dated 01-01-2024 (copy enclosed) has been written that preparing a plan to reuse treated water does not come under the jurisdiction of his office. Therefore a plan should be prepared to use the remaining water at its own level.

The undersigned has issued a written instruction to the officials of Engineering Branch/Building Branch of Municipal Council Khanna that S.T.P. treated water should be used during construction of residential and commercial building in the city and the builders who are constructing building should be made aware about using treated water of S.T.P. Instructions have also been issued to the contractor of Nagar Council Khanna to use this water. Alongwith this letter to the Superintendent Sanitation No. 2029 dated 03-01-2024 (copy enclosed) has been issued

vide instructions to sprinkle water in that city and it should be ensured to use the treated water left over from S.T.P. to water the plants in the parks. Municipal Council Khanna has been instructed Junior Engineer Municipal Council Khanna through office order No. 2191 dated 19-01-2023 that the sewer pipeline from Khanna to Jargari should be checked on time that no village Panchayat is putting water in the sewage pipe line.

This is for your information.

Enclosed: As per above.



Executive Officer,  
Municipal Council,  
Khanna.

From

Block Development and Panchayat Officer  
Doraha

To

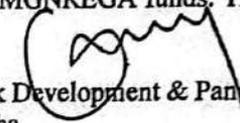
Sub Divisional Magistrate  
Payal

No. 107 Date 19/01/2024

Subject :- Regarding order passed by Hon'ble NGT OA No.414/2023 Avtar Singh &amp; others V/s State of Punjab and others.

Respected Madam,

With regard to subject cited above, it is submitted that the Panchayati land surrounding the Drain is submerged, due to water logging. The trees and other plantation have also been affected. The village pond is also a part of the submerged area. The Gram Panchayat has put a resolution to get the pond excavated and to also get a desilting chamber constructed over the pond. The estimated cost for the same would be about Rs. 7.00 lakhs. The work shall be executed from Panchayat Funds and MGNREGA funds. This work will be done after harvesting till 31st May 2024.



Block Development & Panchayat Officer,  
Doraha.

Endt..... Dated.....

Copy:1. The Deputy Commissioner, Ludhiana for information.

2. The District Development and Panchayat Officer, Ludhiana for information.



Block Development & Panchayat Officer,  
Doraha.

ਦਫਤਰ : ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ ਪੰਚਾਇਤੀ ਰਾਜ ਲੋਕ ਨਿਰਮਾਣ ਮੰਡਲ, ਲੁਧਿਆਣਾ ।

ਸੇਵਾ ਵਿਖੇ,

ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਪੇਂਡੂ ਵਿਕਾਸ)

ਲੁਧਿਆਣਾ ।

ਪੱਤਰ ਨੰ: ਪਰਡ/ਲ/23 ..... 69 ..... ਮਿਤੀ ..... 05/01/2023 ..

ਵਿਸ਼ਾ:- ਮਗਨਰੇਗਾ ਸਕੀਮ ਅਧੀਨ ਡਿਸੀਲਟਿੰਗ ਚੈਂਬਰ ਦੇ ਐਸਟੀਮੇਟ ਨੂੰ Check/Examine ਕਰਵਾਉਣ ਸਬੰਧੀ ।

ਹਵਾਲਾ: ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰ: 23589 ਮਿਤੀ 02/01/2023 ਦੇ ਸਬੰਧ ਵਿੱਚ ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਸਬੰਧੀ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਵੱਲੋਂ ਪ੍ਰਾਪਤ ਹੋਏ ਮਗਨਰੇਗਾ ਸਕੀਮ ਅਧੀਨ ਡਿਸੀਲਟਿੰਗ ਚੈਂਬਰ ਦੇ ਅਨੁਮਾਨਾਂ ਵਿੱਚੋਂ ਇਕ ਅਨੁਮਾਨ ਤਿਆਰ ਕਰਕੇ ਇਸ ਪੱਤਰ ਨਾਲ ਨੱਥੀ ਕਰਕੇ ਆਪ ਨੂੰ ਸੈਂਪਲ ਦੇ ਤੌਰ ਤੇ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ ਅਤੇ ਬਾਕੀ ਦੇ ਅਨੁਮਾਨ ਇਸੇ ਤਰ੍ਹਾਂ ਤਿਆਰ ਕਰਨ ਦੀ ਕ੍ਰਿਪਾਲਤਾ ਕੀਤੀ ਜਾਵੇ ਜੀ ।

ਨੱਥੀ: ਸੈਂਪਲ ਅਨੁਮਾਨ ਦੀ ਕਾਪੀ ਸਮੇਤ ਡਰਾਇੰਗ ।

732/23 5100 PK  
ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ

ਪੰਚਾਇਤੀ ਰਾਜ ਲੋਕ ਨਿਰਮਾਣ ਮੰਡਲ

ਲੁਧਿਆਣਾ

## Construction of Screening/Desilting Chambers for Pond in Distt. Ludhiana Villages

Sr. No.	CSR item	Description of Item	No.	L (Rft)	W (Rft)	H (Rft)	Qty.	Unit	Rate	Amount	Labour Rate	Labour Amount
1	SOR.1.1	Earth work excavation in Pond (Dugout Pond, Mini Percolation Tank, compost Pit etc.) Ring Bandh (percolation Embankment, Earthen Gully plug, Water Harvesting Structure, Silt Distention Dam etc.)/pond /New Nalha/New Channal etc. Retaining wall- ( wet or dry soil), laying 15 cm. layer breaking of clods and removing of Kanhar and grass roots, dressing of earth work including 1.5 meter vertical lift and 30 meter horizontal lead										
	a	Screening chamber										
		Long Walls	11	17.00	7.50	2.50	318.75	Cft				
		Short Walls	2	17.00	2.00	1.50	102.00	Cft				
		4.5" Wall	2	3.50	2.00	1.50	21.00	Cft				
		Brick Pillars	1	7.00	1.00	1.50	10.50	Cft				
			2	1.25	1.00	1.50	3.75	Cft				
		58 cft / day / person				Or	456.00	Cft				
2	10.6 b i	Cement Concrete 1:8:16 with 40mm gauge stone				Or	7.86	Mandays	282	2217.10		
		Screening chamber										
		Long Walls	1	14.00	4.50	0.50	31.50	Cft				
		Short Walls	2	17.00	2.00	0.50	34.00	Cft				
		4.5" Wall	2	3.50	2.00	0.50	7.00	Cft				
		Brick Pillars	1	7.00	1.00	0.50	3.50	Cft				
			2	1.25	1.00	0.50	1.25	Cft				
							77.25	Cft				
						Or	2.19	cum	3015	6591.32	1205	2634.34
3	10.13 a i	Cement Concrete 1:2:4 mixing by manual means										
		Screen chamber	1	14.00	4.50	0.25	15.75	cft				
		Deduction of 4.5" Wall	1	7.00	4.50	0.25	-7.88	cft				
		Deduction of Brick Pillars	2	1.125	0.75	0.25	-0.42	cft				
						Total	7.45	cft				

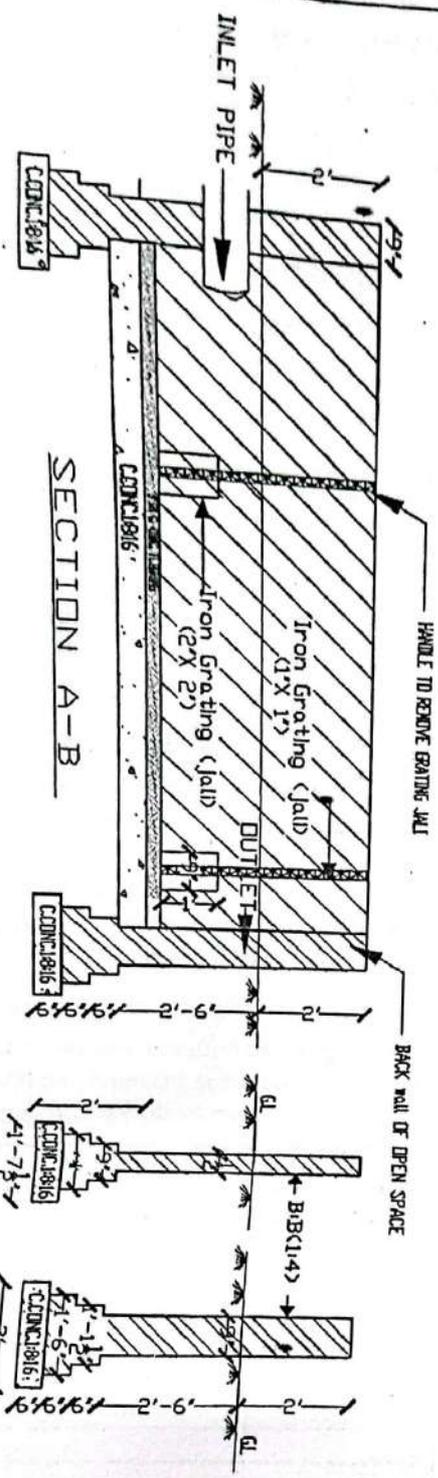
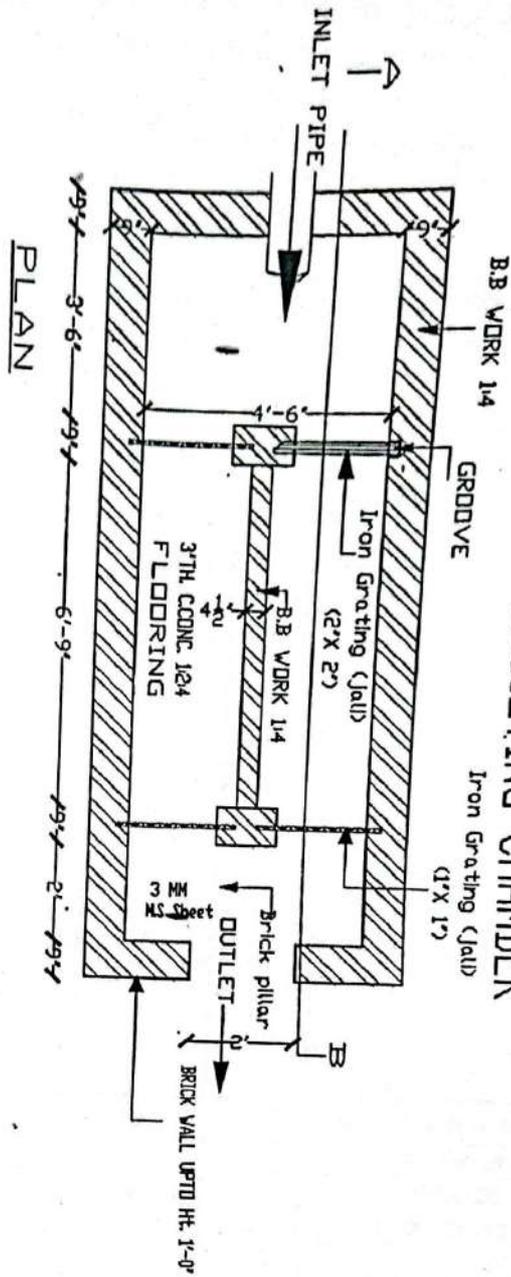


6	14.4	Floating coat of 1:5mm thick neat cement laid in	1	14.00	4.50		63.00	Sft					
						Total	63.00	Sft					
						Or	5.85	Sqm	29	169.73	14	81.94	
7	29.46 B (e)	Providing, lowering in trenches to correct gradient and alignment, jointing with tyton rubber joint and cutting of reinforced cement concrete spigot and socketed pipes and specials with rubber ring ISI marekd as per IS code IS 458-2003 Complete in all respect	1	50			50.00	Rft	852	12987.80	126	1970.73	
		R.C.C. Pipe NP -2 @ 300mm i/d pipe					15.24	Rmt					
8	18.4	Wrought iron & Mild steel ladders, framed grills, 16mm X 16mm Solid Bar Grill for the top of Screening Chamber (@1.13 kg/rmt)	1	15.50	6.00		93.00	sft					
		Assuming 25 kg. per sqm	25	8.64			8.64	sqm	9140	19741.71	3868	8354.59	
		Or					2.160	qtl.					
9	M.R.	Providing & fixing stainless steel screens in screen chamber Complete in all respect					50.00	kg.	300	15000		5000.00	
		Weight approximately 50.00 kg.										800.00	
10	NS	CIB	1				1	Nos	3500	3500		30952.27	
								Total		98838.73			
										9883.87			
										3714.27			
										85240.59			
										Net Total Amount			
										Say Rs.	0.85		Lac Only

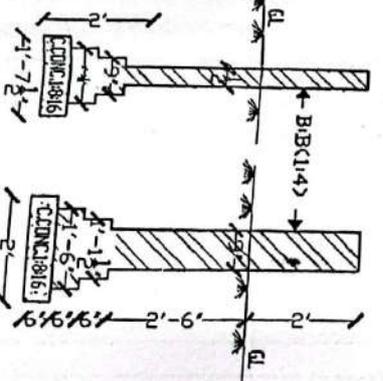
Note 1 In this estimate only 50 Rft inlet pipe is consider.  
As per site requirement its may be increase/ decrease  
2 Outlet Drain may consider as per site requirement

*Handwritten signatures and initials*  
Sub Divisional Officer  
PANCHAYAT RAJ (P.W)  
LUDHIANA.

# SCREENING AND DESILTING CHAMBER



FOUNDATION DETAIL FOR SCREENING CHAMBER



SUB DIVISIONAL OFFICER  
PANCHAYAT RAJ (P.W)  
LUDHIANA.

*[Signature]*

OFFICE OF CHIEF ENGINEER  
PANCHAYATI RAJ, PUNJAB  
VIKAS BHAVAN, SECTOR-62,SAS. NAGAR

NOTE:  
The dimensions and levels given in the drawing can be changed according to discharge, quantity of waste water and other local conditions.

DRG. TITLE - PLAN AND CROSS SECTION		C.E.
XEN (P).	SDD(P).	
C.H.D.	DRAWN BY-	
SCREENING AND DESILTING CHAMBER		

Detailed Estimate for the Renovation Of Pond & Drain At Village Jargari, Block Doraha , Distt. Ludhiana.

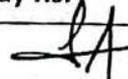
## Abstract of Qty.

S.No.	Description	No.	L	B	H	QTY	UNIT
1	Dewatering of Pond By Mechanical Means						
		1	200	100	5	100000.00	Cft
		1	170	65	5	55250.00	Cft
		1	100	16	5	8000.00	Cft
		1	300	50	5	75000.00	Cft
					Total	238250.00	Cft
					or	6747.38	cum
			6747.38	X1000/123600		54.59	Hr
2	Construction of Screening Chamber of Size 12'0" x 6' As Per Drawing Attached.	1				1	No
3	Construction of Pucca Dustbin For Biodegradable And Non Biodegradable Waste As per Drawing Attached.	1				1	No.
4	Earthwork in Excavation Using hydraulic Excavator From Other portion of pond For Constructing embankment.						
		1	200	100	5	100000.00	Cft
		1	170	65	5	55250.00	Cft
		1	100	16	5	8000.00	Cft
		1	300	50	5	75000.00	Cft
					Total	238250.00	Cft
					Or	6742.48	Cum
5	Carriage of Earth upto 1 Km Including Loading & unloading						
					80% Of Total Earth Excavated.	5393.98	Cum
6	Preparation of Plantation Area And Flower Bed	4				4.00	No.

## Abstract of Cost

	Description	Qty	Unit	Rate	Amount
1	Dewatering of Pond By Mechanical Means	54.59	Hr.	787	42963
2	Construction of Screening Chamber of Size 12'0" x 6' As Per Drawing Attached.	1.00	No	85242.00	85242
3	Construction of Pucca Dustbin For Biodegradable And Non Biodegradable Waste As per Drawing Attached.	2.00	No	50400.00	100800
4	Earthwork in Excavation Using hydraulic Excavator From Other portion of pond For Constructing embankment.	6742.48	Cum	34.00	229244
5	Carriage of Earth upto 1 Km Including Loading & unloading	5393.98	Cum	96.01	517876
6	Preparation of Plantation Area And Flower Bed	4.00	Each	4000	16000
				<b>Total Amount</b>	<b>992125</b>
				Say Rs.	<b>9.92 Lac</b>

  
JE/AE  
DORAHA

  
SDO  
SAMRALA

2604009030/WH/9989025021 : RENOVATION OF POND AT VILLAGE JARGARI 23 24

BLOCK : DORAHA , GRAMA PANCHAYAT : Jargari

**Heading / Description : 1 - Removal of silt from pond**

1 72.6.05.c – Cleaning of silt/sand from drinking water tank/canal/ponds. (c) 1.5 meter vertical lift and 50 meter horizontal lead.

SI No	Description	No	L	B	D	CF	Quantity	Remark
removal of silt from pond								
1	removal of silt from pond	1	64.420	39.500	0.152	1.0	386.7780	-

**LIST**

Code	Description	Unit	Quantity	Rate(Rs)	Amount(Rs)	Total Quantity	Total Amount(Rs)
0115	Coolie	Day	0.4108	303.00	124.47	158.8879	48143.03
Total Quantity						386.7780 cum	
Total Deducted Quantity						0.0000 cum	
Net Total Quantity						386.78 cum	
Say 386.7780 cum @ Rs 133.335 / cum						51571.04	
Unskilled wage	48143.03	Unskilled Person-days			158.888		

**Heading / Description : 2 - Earth work in excavation of soil**

1 72.6.01.1.1.a.iv – Earth work excavation in tank/digging work (Tank, Bandh, Pond/New Nalah, New Water Channel and construction of Retaining structure work).(1.1)Earth work excavation in Pond (Dugout, Pond, Mini Percolation Tank, compost Pit etc.) Ring Bandh (percolation Embankment, Earthen Gully plug, Water Harvesting Structure, Silt Distention Dam etc.)/pond/New Nalha/New Channal etc. Retuning wall-( wet or dry soil), laying 15 cm. layer-breaking of clods and emoving of Kankar and grass roots, dressing of earth work including compaction (with durmut) complete in all respect. (a) Ordinary Soil (iv) 1.5meter vertical lift and 100meter horizontal lead.

SI No	Description	No	L	B	D	CF	Quantity	Remark
earth work in excavation of soil of pond with in 100 mt lead horizontal and 1.5 mt vertical lift								
1	earth work in excavation of soil of pond with in 100 mt lead horizontal and 1.5 mt vertical lift	1	64.420	39.500	0.500	1.0	1272.2950	-

**LIST**

Code	Description	Unit	Quantity	Rate(Rs)	Amount(Rs)	Total Quantity	Total Amount(Rs)
0115	Coolie	Day	0.9815	303.00	297.39	1248.7554	378372.90
Total Quantity						1272.2950 cum	
Total Deducted Quantity						0.0000 cum	
Net Total Quantity						1272.30 cum	
Say 1272.2950 cum @ Rs 318,539 / cum						405275.58	
Unskilled wage	378372.90	Unskilled Person-days			1248.755		

3 Lump sum Type : Material Display Board / CIB DISPALY BOARD 3500.00

Total Rs : 460346.62

Rounded Total Rs : 4,60,347.00

( Rupees Four Lakh Sixty Thousand Three Hundred and Forty Seven Only)

Unskilled Manpower wages 426515.93

Materials (Includes Extra Charges) 30330.30

Carriage 0.00

Skilled 0.00

SemiSkilled 0.00

Lumpsum Admin 0.00

Lumpsum Material 3500.00

No of Person days 1407.64

From

Block Develepment and Panchayat Officer  
Khanna

To

Sub Divisional Magistrate  
Payal

No. 92 Date 19/01/2024

Subject :- Regarding order passed by Hon'ble NGT OA No.414/2023 Avtar Singh &amp; others V/s State of Punjab and others.

Regarding the above mentioned subject , it is submitted that Gram Panchayat Ikolaha vide its resolution No 1 dated 9/1/2024 has decided to stop the outflow of dirty water from its village pond into the said Drain. The Gram Panchayat has also implemented the said resolution and as on date on sullage water of Pond of village Ikolaha is not draining into the said drain. The Gram Panchayat has also passed a resolution to renovate its village Pond under MGNREGA to increase its retaining capacity. The estimated cost of renovation of the pond is of Rs 9.40 Lac. This work wil be done after harvesting till 31st May 2024.

With regard to Village Nasrali, it is submitted that the farmers of the adjoining land of the drain, take the water from the drain to irrigate their villages. It is observed that the water being used for irrigation, passes through a KachchaKhaal. Sometimes due to backflow the water drains back into the manhole and the said drain as well, which is also causing pollution in the drain. As discussed in the meeting with worthy DC, Ludhiana on 9/1/2024, it has been decided to construct a side wall to prevent the same. In this context, it is submitted that the side wall has been constructed by the Gram Panchayat to prevent any such backflow. So, in future the pollution shall not be caused from this point. Photo Attached



Block Development & Panchayat Officer,  
Khanna.

Endt..... Dated.....

Copy:1. The Deputy Commissioner, Ludhiana for information.

2. The District Development and Panchayat Officer, Ludhiana for information.

Block Development & Panchayat Officer,  
Khanna.

Detailed Estimate for the Renovation Of Pond At Village Ikohala , Block Khana, Distt. Ludhiana.

Abstract of Qty.

S.No.	Description	No.	L	B	H	QTY	UNIT
1	Dewatering of Pond By Mechanical Means	1	400	250	5	500000.00	Cft
					Total	500000.00	Cft
					or	14160.29	cum
			14160.29	X1000/123600		114.57	Hr
2	Earthwork in Excavation Using hydraulic Excavator From Other portion of pond For Constructing embankment.	1	400	250	3.28	328000.00	Cft
				Total		328000.00	Cft
				Or		9282.40	Cum
3	Carriage of Earth upto 1 Km Including Loading & unloading	60% Of Total Earth Excavated.				5569.44	Cum

Abstract of Cost

S.No.	Description	Qty	Unit	Rate	Amount
1	Dewatering of Pond By Mechanical Means	114.57	Hr.	787	90163
2	Earthwork in Excavation Using hydraulic Excavator From Other portion of pond For Constructing embankment.	9282.40	Cum	34.00	315602
3	Carriage of Earth upto 1 Km Including Loading & unloading	5569.44	Cum	96.01	534722
		Total Amount			940487
				say on	9.40 lakh



# ਸਰਪੰਚ ਗ੍ਰਾਮ ਪੰਚਾਇਤ ਪਿੰਡ ਇਕੋਲਾਹਾ

ਤਹਿ. ਖੇਨਾ, ਜਿਲ੍ਹਾ ਲੁਧਿਆਣਾ, ਮੋਬਾ. ਨੰ. 98146-07595

ਨੰ. SPL-01

ਮਿਤੀ... 07/01/2024

ਮਿਤੀ 07/01/24 ਦੇ ਸਮੇਂ ਪੰਚਾਇਤ ਵਿੱਚੋਂ ਆਈ ਗੱਲਾਂ 'ਤੇ  
ਸਰਪੰਚ ਅਤੇ ਮੈਂਬਰਾਂ ਨੇ ਚਿੰਤਾ ਕੀਤੀ ਕਿ ਕਿਹੜੇ ਕਿਹੜੇ ਮੁੱਦਿਆਂ  
ਦੁਆਰਾ ਸਮੱਸਿਆ ਪੈਦਾ ਹੋ ਰਹੀ ਹੈ।

ਸਭ ਮੁੱਦਿਆਂ ਵਿੱਚੋਂ ਪਹਿਲਾਂ ਤਾਂ ਸਰਪੰਚ ਅਤੇ ਮੈਂਬਰਾਂ ਨੇ  
ਚਿੰਤਾ ਕੀਤੀ ਕਿ ਕਿਹੜੇ ਕਿਹੜੇ ਮੁੱਦਿਆਂ ਦੁਆਰਾ ਸਮੱਸਿਆ ਪੈਦਾ  
ਹੋ ਰਹੀ ਹੈ। ਪੰਚਾਇਤ ਵਿੱਚੋਂ ਆਈ ਗੱਲਾਂ 'ਤੇ ਸਰਪੰਚ ਅਤੇ  
ਮੈਂਬਰਾਂ ਨੇ ਚਿੰਤਾ ਕੀਤੀ ਕਿ ਕਿਹੜੇ ਕਿਹੜੇ ਮੁੱਦਿਆਂ ਦੁਆਰਾ  
ਸਮੱਸਿਆ ਪੈਦਾ ਹੋ ਰਹੀ ਹੈ। ਪੰਚਾਇਤ ਵਿੱਚੋਂ ਆਈ ਗੱਲਾਂ  
'ਤੇ ਸਰਪੰਚ ਅਤੇ ਮੈਂਬਰਾਂ ਨੇ ਚਿੰਤਾ ਕੀਤੀ ਕਿ ਕਿਹੜੇ ਕਿਹੜੇ  
ਮੁੱਦਿਆਂ ਦੁਆਰਾ ਸਮੱਸਿਆ ਪੈਦਾ ਹੋ ਰਹੀ ਹੈ। ਪੰਚਾਇਤ ਵਿੱਚੋਂ  
ਆਈ ਗੱਲਾਂ 'ਤੇ ਸਰਪੰਚ ਅਤੇ ਮੈਂਬਰਾਂ ਨੇ ਚਿੰਤਾ ਕੀਤੀ ਕਿ  
ਕਿਹੜੇ ਕਿਹੜੇ ਮੁੱਦਿਆਂ ਦੁਆਰਾ ਸਮੱਸਿਆ ਪੈਦਾ ਹੋ ਰਹੀ ਹੈ।

Mandera  
District Khanna (Ludhiana)

ਸਰਪੰਚ ਗ੍ਰਾਮ ਪੰਚਾਇਤ



**Office- Sub Division Drainage-cum-Mining, Barnala**

drainagesubdivisionbarnala@gmail.com

Ref. no. 47

Dated- 19-01-2024

To,

The Sub Divisional Magistrate,  
Payal.

**Subject- Regarding Case No. 414 of 2023 pending at Hon'ble N.G.T.**

Lassara Nallah originates from Village Jargari, District Ludhiana, which is situated on the leftside of First Patiala feeder. Jargari Village is located in Block Maloudh District Ludhiana. This Nallah is divided into two parts. Upper Lassara Nallah has RD 0 to 303250 and Lower Lassara Nallah has 0 to 463385. Lassara Nallah has total length is 463385 (Lower) + 303250 (Upper) = 766635 feet or 234 km.

The catchment area of Upper Lassara Nallah falls in Maloudh, Ahmedgarh, Amargarh, Malerkotla, Dhuri, Mehal Kalan, Barnala and Sehna blocks. The catchment area of Lower Lassara Nallah is Rampura Phul, Talwandi Sabo and Sangat blocks of Bathinda District. This Nallah was outfall in Ghaggar river and the total length of Lassara from its source is 766635 feet, of which 581635 feet falls in Punjab region.

This Nallah was excavated in the year 1963-64 and in the year 1960, this Nallah was transferred to the state of Haryana from RD 0-185000. The de-notification of the land under this reach by the state of Haryana letter no: 4103/Apr. /77 dated 28/07/1977, these RDs have already been returned to the land owners, from whom the land was taken while constructing the Lassara Nallah. Haryana Government has taken action to close Lassara Nallah from Reach RD 0 to 185000 under Government Memo No. 131/FCC/702(4) dated 06/01/1977. Thus, Lassara Nallah enters Haryana State and a cross Bandh has been made by the state of Haryana, hence Lassara Nallah closed at the border of Haryana.

The Sehna escape channel is designed for 576 cusecs, which falls under Bathinda Canal Division Bathinda, when the demand of water is low or when breach in any drains or minors, their excess water is released into the Lassara Nallah through this escape channel. All the above water collects from the upper side of this Nallah RD 185000 due to which this water overflows and damages the agricultural land and crops. This water falls in the villages like Dumwali, Pathrala, Gurthali, Jassi Bagh Wali, Kuti etc.

To overcome this problem, several efforts have been made by Mansa Division, the details of which are as follows:-

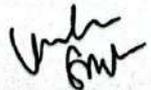
1. Pouring excess water into Bahabwala drain: - A proposal was prepared to pour excess water through the pipe line from RD 194977 of Lassara Nallah to RD 159030 of village-Mahina, District-Muktsar. But according to survey, it was found that the bed level of the drain was found to be about 2 feet higher than the bed of the Lassara Nallah, hence the said proposal could not be achieved.
2. Regarding adding additional water in Kotla branch: - Kotla branch passes nearby which is about 4 km away from Lassara Nallah. A survey was conducted as per the recommendation. It is not feasible to pour water into Kotla Branch due to larger difference of level, hence the said proposal could not be achieved.

According to the instructions of Superintending Engineer, Water Drainage Circle, Patiala, dated 09/05/2023, the relevant staff under the leadership of Executive Engineer, Water Drainage Division, Mansa, tried to resolve the overflow problem of Lassara Nallah with the company Aqua Plus Service Private Limited of Delhi. A common visit was also conducted to resolve this problem. According to their survey, sun light and large area is required, which is present on the spot. They further proposed that by adding chemical in water, said water shall be utilized for agriculture purpose. The said proposal was discussed in length by the concerned Gram Panchayats and concerned villagers, but they denied this proposal grossly, hence the said proposal could not be achieved.

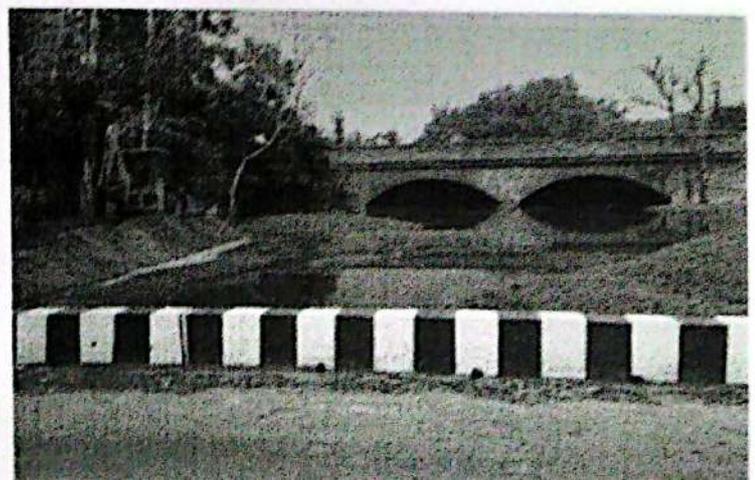
**In the year 2023, prior to flood season 2023, to overcome said problem the following works have done: -**

- (1) Cleaning of Lassara Nallah at RD 303250 to same nearby Abadis and agricultural lands at Village Jargari was done and bandhs have been made on 152 feet drain on both sides to stop overflow of water flowing into forest land.
- (2) Removal of slush and cleaning of Upper Lassara Nallah from RD 286000 to RD 303250 to save nearby abadis and agricultural lands at Village Unchi Rabbon, Nivi Rabbon, Sihan Daud, Mallu Doud, Doud, Uksi, Dudhal, Lassara, Jargari. Finally, bed level has been maintained as per L-section. These works have already been completed to your satisfaction. Photographs of the spot, are enclosed herewith.

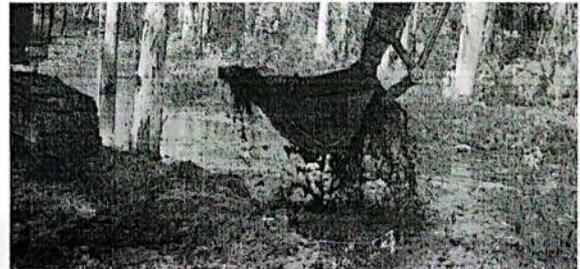
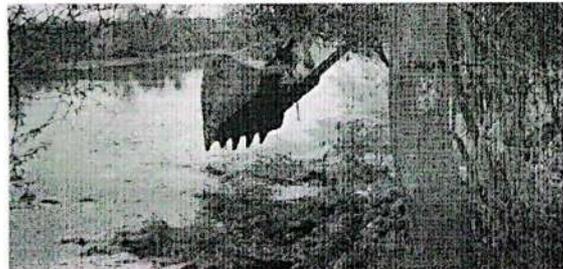
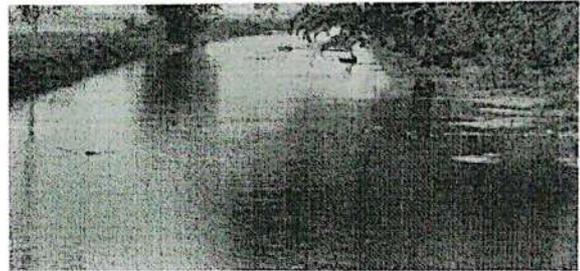
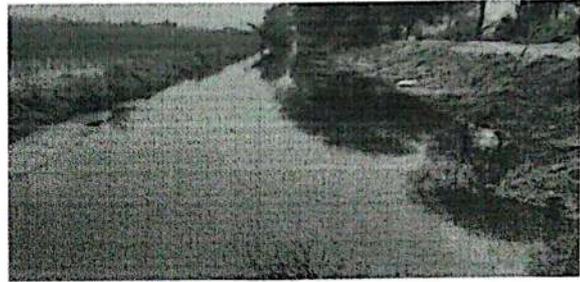
It is further submitted that as per the recommendations of SDM Payal, an estimate with letter no.1946-47 dated 19.10.2023 was also prepared to raise bandh on Lassara Nallah from RD 299150 to RD 303150 (4000 feet length) on left side of Lassara Nallah. The said work likely to be executed prior to flood season 2024. Copy of estimate is attached herewith.

  
 Sub Divisional Officer/Barnala ,  
 Drainage-cum-Mining Sub Division,  
 Water Resources, Punjab

WORK - 1



WORK - 2



ਨੰਬਰ ੧੫੬੫੭/ ਲਿਸਾੜਾ

ਮਿਤੀ 19-10-2023

ਸੇਵਾ ਵਿਖੇ,

ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ

ਪਾਇਲ।

ਵਿਸ਼ਾ:- Regarding order passed by Hon'ble NGT Original Application No. 414/2023  
Avtar Singh & others V/s State of Punjab & others.

ਹਵਾਲਾ:- ਇਸ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰਬਰ 912-13/ਮਿਤੀ 05/10/2023

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਲਿਸਾੜਾ ਡਰੇਨ ਦੀ ਬੁਰਜੀ 303150 ਤੇ 299150  
ਤੱਕ ਜਿਸ ਦੀ ਲੰਬਾਈ 4000 ਫੁੱਟ ਡਰੇਨ ਦੇ ਖੱਬੇ ਪਾਸੇ ਦੇ ਬੰਨ ਨੂੰ ਬਣਾਉਣ ਦੀ ਲੋੜ ਹੈ। ਇਸ ਕੰਮ ਦਾ ਐਸਟੀਮੇਟ  
ਤਿਆਰ ਕਰਕੇ ਅਗਲੇਰੀ ਲੇੜੀਂਦੀ ਕਾਰਵਾਈ ਲਈ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।

ਇਹ ਆਪ ਜੀ ਦੀ ਸੂਚਨਾ ਹਿੱਤ ਹੈ ਜੀ।

ਸ਼੍ਰੀ/ਸਾਨ/ਮ

ਉਪ ਮੰਡਲ ਅਫਸਰ

ਜਲ ਨਿਕਾਸ ਕਮ ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਆਲੇਜੀ ਉਪ ਮੰਡਲ  
ਡਬਲਯੂਪੰਜਾਬ ਬਰਨਾਲਾ ਜਿਲਾ

ਸੀ.ਸੀ.

ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਜਲ ਨਿਕਾਸ ਕਮ ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਆਲੇਜੀ ਮੰਡਲ, ਸੰਗਰੂਰ ਦੀ ਸੂਚਨਾ ਭੇਜਿਆ  
ਜਾਂਦਾ ਹੈ ਜੀ।

**BARNALA DRAINAGE CONSTRUCTION CUM MINING & GEOLOGY SUB DIVISION,****WRD, PUNJAB**

Estimate for strengthening of left side bandh of Upper Lissara Nallah from RD  
299150-303150 to save nearby forest land in village Jargari Teh. Payal Distt.  
Ludhiana.

**Abstract of Cost**

<b>Quantity</b>	<b>Item</b>	<b>Cost</b>	<b>Amount</b>
1,80 cum	Excavation of soil using Hydraulic Excavator and hydraulic Tractor Trolley I/C cutting and loading in trolley and transportation to the embankment locations with all lifts and leads within 9 km	CSR item no. 19.38 $59.45+16+(8*25.39)=177.01 + 5\% = \text{Rs. } 292.50/-$ per cum	12,91,329/-
1,56,000 cft	Royalty	Rs. 2.87/- per cft	4,47,720/-
		Total	17,39,049/-
		Add 1% Contingencies	17,390.49/-
		<b>G. Total</b>	<b>17,56,439.49/-</b>

  
Sub Divisional officer/Barnala

Drainage Const. cum Min. & geology sub Div

  
WRD, Punjab

**BARNALA DRAINAGE CONSTRUCTION CUM MINING & GEOLOGY SUB DIVISION,****WRD, PUNJAB**

Estimate for strengthening of left side bandh of Upper LissaraNallah from RD 299150-303150 to save nearby forest land in village JargariTeh. PayalDistt. Ludhiana.

**Details of Quantity**

<b>Sr. no.</b>	<b>Description of Work</b>	<b>Quantity</b>
1.	Excavation of soil using Hyraulic Excavator and hydraulic Tractor Trolly I/C cutting and loading in trolly and transportion to the embankment locations with all lifts and leads with in 9 km	$(10+16)/2*3*4000=1,56,000$ cft or 4414.80 cum
2.	Royalty for earthwork	1,56,000cft

  
Sub Divisional officer/Barnala

Drainage Const. cum Min. & geology sub Div

  
WRD, Punjab



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ  
**PUNJAB POLLUTION CONTROL BOARD**

Regional Office, NISST Building, G.T Road, Opposite Floating  
 Restaurant, Mandi Gobindgarh.

Email- cerofgs@gmail.com



No. 2789

Dated..... 23/01/24

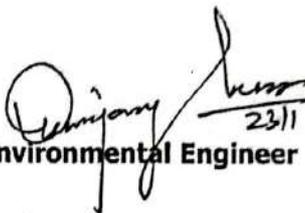
To

✓  
 Sub-Divisional Magistrate,  
 Tehsil Payal, District Ludhiana.

**Subject: Report in the matter of O.A. No. 414 of 2023 titled as Avtar Singh & Ors. Vs. State of Punjab & Ors.**

Please find enclosed herewith the report in the matter of O.A. No. 414 of 2023 titled as Avtar Singh & Ors. Vs. State of Punjab & Ors after getting the approval from the Competent Authority of the Board.

**DA/As above**

  
 Environmental Engineer

**Endst. No. ....**

**Dated: .....**

A copy of above is forwarded to Senior Environmental Engineer, Zonal Office-II, Patiala for information, please.

-sd-  
 Environmental Engineer

**Report**

**Subject: Report in the matter of O.A. No. 414 of 2023 titled as Avtar Singh & Ors. Vs. State of Punjab & Ors.**

It is submitted that the applicants of Village Jargari, Tehsil Payal, District Ludhiana have filed an application before the Hon'ble National Green Tribunal alleging that Jargari drain constructed by the villagers crosses under the First Patiala Feeder Canal and outfalls into the Lassara drain and that Lassara, which is an interstate drain, has no outfall and it has become a pond. It is further alleged that 29 MLD sewage treatment plant was constructed for Khanna Town but the said STP plant is not operating and sewage water is flowing to Jargari drain and finally the pipeline has been left open upstream of siphon below the first Patiala Feeder Canal which is not cleaned because the downstream of the siphon i.e. Lassara Drain does not have any outfall. Resultantly, the flow of water is obstructed and the water stagnates in the drain and further overflows and stands in the fields of the applicants and other residents of the area.

It is further alleged that stagnating water is leading to killing/drying of the trees in the area and that the test report of the sample of the untreated water shows that BOD Level and Fecal Coliform Level is more than the prescribed standards. It is also the grievance of the applicant that since there is no outfall for flow of the effluent, the untreated/partially treated effluent either keeps on seeping underground or getting stagnated in the ponds or private land of the applicants and other landowners of Village Jargari which has become a constant health hazard.

Thereafter, number of meetings were held under the Chairmanship of Sub Divisional Magistrate (SDM), Payal with the stakeholder departments. As per the directions, the field visit was conducted by the various stakeholder departments like Municipal Council, Khanna; Drainage Department; Central Pollution Control Board; Punjab Pollution Control Board, Block Development Panchayat Officer and Punjab Water Supply and Sewerage Board on 26.12.2023 and 27.12.2023 in the presence of complainant and residents of Village Jargari. During field visits, the sampling of water was carried out from the ponds of Village Jargari, Ikolaha, as well as from the manhole and Sewage Treatment Plant (STP) and the analysis results of the sampling are tabulated below:

S. No.	Parameters	Manhole from Vill. Ikolaha	Manhole from Vill. Nasralli	Surface Water Sample collected from Ikolaha		From Pond Vill. Jargari	From Lassara Drain, Vill Jargari, Tehsil Payal	Prescribed Standards
				Pond No. 1	Pond No. 2			
1	pH	7.6	7.6	7.5	7.4	7.8	7.6	6.0-8.5
2	TSS	19	19	178	161	22	18	<100
3	BOD	12	10	87	84	12	14	30
4	F.Coli	810	780	70,000	70,000	910	810	<1000
5	SAR	-	-	-	-	-	4.6	-
6	RSC	-	-	-	-	-	4.7	-
7	Ammon. Nitrogen	-	-	-	-	-	BDL	-

From above, It is clear that the concentration of TSS, BOD and F. Coll of Village Ikolaha are beyond the permissible limits as prescribed by the Punjab Pollution Control Board.

It is relevant to mention here that the aforementioned Joint Team of Officers has also collected groundwater samples in the area from the tubewells at different locations of Village Jargari, Tehsil Payal, District Ludhiana on 27.12.2023. The analysis results of the groundwater samples collected by the team of officers are given below:

Sr. No.	Parameters	Tubewell of Gurjat Singh, Village Jargari-downstream of Lassara Drain	Tubewell Installed in Gurudwara Sahib, Village Jargari-upstream of Lassara Drain
1	pH	7.6	7.7
2	Turbidity mg/l	BDL	BDL
3	TDS mg/l	866	303
4	Aluminium mg/l	BDL	BDL
5	Ammonia mg/l	BDL	BDL
6	Boron mg/l	BDL	BDL
7	Calcium mg/l	144	68
8	Chloride mg/l	98	12
9	Copper mg/l	BDL	BDL
10	Fluoride mg/l	0.6	BDL
11	Iron mg/l	0.4	BDL
12	Magnesium mg/l	36	11
13	Manganese mg/l	BDL	BDL
14	Nitrate as NO <sup>3</sup> mg/l	1.72	0.3
15	Total Alkalinity mg/l	378	172
16	Total Hardness mg/l	508	215
17	Zinc mg/l	BDL	BDL
18	Cyanide mg/l	BDL	BDL
19	Lead mg/l	BDL	BDL
20	Mercury mg/l	BDL	BDL
21	SAR	3.92	1.72
22	RSC	3.03	0.68
23	F. Coll MPN/100ml	BDL	BDL

The survey conducted by the Joint Team of Officers has revealed that the treated wastewater from STP Khanna is currently being discharged into Lassara Drain via a 17 Km concrete pipeline and Village Ikolaha is releasing wastewater from two village ponds into the pipeline designated for the discharge of treated effluent from STP Khanna. Thus, the treated effluent from STP Khanna and untreated effluent from Village Jargari is accumulating in Lassara Drain. It is relevant to mention here that the Department of Water and Soil Conservation has established a pipeline network primarily designed for irrigation with a capacity of 2 MLD. However, the remaining 27 MLD of treated wastewater is currently accumulating and stagnating

It is also observed by the Punjab Pollution Control Board that Municipal Council, Khanna and Punjab Water Supply and Sewerage Board have not obtained the consent to operate of the Board under the Water (Prevention & Control of Pollution) Act, 1974 for the 29 MLD capacity STP at Khanna and the STP is currently being operated without the consent to operate of the Punjab Pollution Control Board.

Keeping in view the facts of the case, the Punjab Pollution Control Board has issued show cause notice for violation of the provisions of the Water (Prevention & Control of Pollution) Act, 1974 to Executive Officer, Municipal Council, Khanna; Executive Engineer, Punjab Water supply and Sewerage Division, Ludhiana; Executive Engineer, Divisional Soil Conservation Officer, Ludhiana; Block Development & Project Officer, Doraha, District Ludhiana; Executive Engineer, Drainage-cum-Mining and Geology Division, Department of Water Resource, Sangrur and Executive Engineer, Panchayati Raj, Zila Parishad, Ludhiana vide letter no. 4685-90 dated 12.01.2024 to show cause why action under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 should not be taken within an opportunity of hearing before the Chairman of the Board on 19.01.2024. A copy of show cause notice dated 12.01.2024 is enclosed herewith as **Annexure-A**.

In reference to the show cause notice dated 12.01.2024, the officers of various departments namely Sh. Rajesh Kansal, Xen, Panchayati Raj (PR), Ludhiana; Sh. Gurpreet Singh, Block Development and Panchayat Officer (BDPO), Doraha; Sh. Arpit Sharma, SDO, Panchayati Raj Department; Smt. Amitpal Kaur, SDE, Punjab Water Supply and Sewerage Board; Sh. Ramandeep Singh, JE, Punjab Water Supply and Sewerage Board; Sh. Harminder Singh, SDO, Drainage Department, Barnala; Sh. Prince Modi, JE, Drainage Department, Barnala; Sh. Harvinder Singh, Sub Divisional Soil Conservation Officer (SDSCO), Samrala and Sh. Charanjit Singh, Executive Officer, Municipal Council, Khanna appeared before the Chairman of the Board for hearing on 19.01.2024.

After hearing the officers of the Board and that of the various departments and after considering the facts of the case, the Chairman of the Punjab Pollution Control Board decided as under:

- 1) The Executive Officer, MC, Khanna shall apply for consents to operate of the Board under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 to operate the STP's outlet immediately.
- 2) The Punjab Water Supply & Sewerage Board (PWSSB) shall operate & maintain the STP regularly & effectively, so as to achieve the prescribed effluent standards for all the times.
- 3) The MC, Khanna shall submit a detailed Action Plan focusing on the strategic utilization of treated effluent from the STP within one month. This plan should explore innovative approaches for using treated water in construction, road dust suppression, dual plumbing and other municipal activities. The plan should include technical specifications, feasibility assessments and implementation

timelines.

- 4) The MC, Khanna shall install outlets along the pipeline that carries treated wastewater within one month. These outlets shall facilitate the use of treated wastewater for irrigation purposes by the local farmers. The MC must ensure that the installation of these outlets is done in a manner that maximizes accessibility for agricultural lands, while maintaining the integrity and efficiency of the pipeline system. The design and placement of these outlets shall consider the ease of access for farmers and the potential agricultural benefits, promoting sustainable water use practices in the region.
- 5) The MC, Khanna shall explore the possibility regarding extension of the pipeline connected to STP's outlet by atleast 500 meter into the Lassara drain. This extension should be designed to ensure efficient dispersion of treated effluent, preventing any potential buildup or stagnation near Jargari village after getting approval of the drainage department. The design must include hydraulic modeling to ascertain the impact on the drain's flow characteristics and the surrounding environment.
- 6) The Drainage Department shall carryout the de-silting of the syphon and starting point of Lassara drain, so as to facilitate the stagnated wastewater flow through the drain and shall submit the action taken report within 15 days.
- 7) The Department of Soil and Water Conservation shall submit a comprehensive Action Plan for the construction of an additional pipeline to utilize the remaining 9 MLD of treated wastewater for irrigation purposes within a period of one month. The Action Plan shall include detailed project timelines, technical specifications with the existing infrastructure.
- 8) The Punjab Water Supply and Sewerage Board is directed to ensure the integration and synchronization of Online Continuous Effluent Monitoring Systems (OCEMS) with flow meter data to the CPCB/ PPCB Portals. This integration must facilitate real-time data transmission, ensuring data accuracy and reliability for regulatory compliance and monitoring.
- 9) The PWSSB shall establish a routine maintenance and calibration schedule for the online monitoring systems. This includes ensuring sensor accuracy, data integrity, and system functionality to provide continuous and reliable monitoring results.
- 10) Department of Rural Development and Panchayat Raj shall be responsible for ensuring that no untreated wastewater from village ponds enters the STP-treated wastewater pipeline. The ponds in villages such as Ikolaha and Jargari are to be desilted and upgraded within three months using specified technology to meet environmental standards.
- 11) Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib shall calculate the Environmental Compensation to be imposed on the MC, Khanna for operating its STP without obtaining consents to operate of the Board as required under the Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981 and causing stagnation, within 7 days.

The proceedings of personal hearing held on 19.01.2024 before the Chairman of the Board containing the decisions explained in para no. 12 above were conveyed to the officers of the various departments vide letter no. 4773-78 dated 19.01.2024 for compliance. A copy of the letter no. 4773-78 dated 19.01.2024 is enclosed herewith as **Annexure-B**.

In compliance to the hearing decision, the Environmental Compensation amounting to Rs. 2,82,00,000/- has been imposed on the MC, Khanna for operating its STP without obtaining consents to operate of the Board as required under the Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981 and causing stagnation.

The Punjab Pollution Control Board undertakes to monitor the activities and actions of various departments in accordance with the decisions taken and conveyed to departments. The reply of the Board is hereby submitted for kind perusal and consideration, please.

*DA/As above*

  
(Jagdish Prasad Meena)  
Scientist-D, CPCB,  
Regional Directorate, Chandigarh

  
(Vijay Kumar)  
Environmental Engineer, PPCB,  
Regional Office, Fatehgarh Sahib



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ  
PUNJAB POLLUTION CONTROL BOARD

No. 4685-90

REGISTERED

Dated: 12/1/24

To

1. The Executive Officer,  
Municipal Council,  
Khanna
2. The Executive Engineer,  
Punjab water supply and sewerage Division,  
Ludhiana, Near Old Court,  
Club Road Ludhiana.
3. The Executive Engineer,  
Divisional Soil Conservation Officer,  
Ludhiana
4. The Block Development & Project Officer,  
Doraha, Distt. Ludhiana
5. The Executive Engineer,  
Drainage-cum-Mining and Geology Division,  
Deptt. of Water Resource, Punjab  
Sangrur
6. The Executive Engineer,  
Panchayati Raj, Zila Parishad  
Ludhiana

**Subject:** Show cause notice for violations of the provisions of the Water (Prevention & Control of Pollution) Act, 1974.

Whereas it is mandatory on the part of the authority to obtain consent to operate of the Board u/s 25 of the Water (Prevention & Control of Pollution) Act, 1974 to operate an outlet for discharge of effluents arising from its premises.

And whereas, it is mandatory on the part of the authority to provide adequate and appropriate effluent treatment facilities, so as to contain the various pollutants in the effluents discharged by it within the standards laid down by the Board.

And whereas, it is mandatory on the part of the authority to provide adequate and appropriate disposal arrangements, so as to utilize the treated domestic effluent in the scientific manner in compliance of Environmental Laws.

And whereas, Sewage Treatment Plant (STP) with a capacity of 29 MLD was commissioned at Bahomajra Road, Khanna based on SBR Technology in the year 2020. The STP is being operated by Punjab Water Supply and Sewerage Board (PWSSB) Department. And whereas, MC Khanna and PWSSB have not obtained consent to operate under the Water (Prevention & Control of Pollution) Act, 1974 for the STP and is currently being run without consent to operate under the Water Act, 1974.

And whereas, an applicant has been filed by Sh. Avtar Singh, Village Jhargari, Tehsil Payal, District Ludhiana in the Hon'ble National Green Tribunal, New Delhi vide Original Application no. 414/2023 titled as Avtar Singh & Others V/s State of Punjab & Others

And whereas, the allegations of the applicant are reproduced as under:

*"Jargari drain constructed by the villagers, crosses under the First Patiala Feeder Canal and outfalls into the Lassara drain and that Lassara, which is a interstate drain, has no outfall and it has become a pond. Their further plea is that 29 MLD sewage treatment plant was constructed for Khanna Town but the said STP plant is not operating and sewage water is flowing to Jargari drain and finally the pipeline has been left open upstream of siphon below the first Patiala Feeder Canal which is not cleaned because the drain downstream of the siphon i.e. Lassara Drain does not have any outfall. Resultantly, the*

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ

VATAVARAN BHAWAN, NABHA ROAD, PATIALA

E-mail : [pocbzpp2@gmail.com](mailto:pocbzpp2@gmail.com), Web: [www.ppcb.gov.in](http://www.ppcb.gov.in)

flow of water is obstructed and the water stagnates in the drain and further overflows and stands in the fields of the applicants and other residents of the area.

The stagnating water is leading to Killing/drying of the trees in the area and that the test report of the sample of the untreated water shows that BOD Level and Fecal Coliform Level is more than the prescribed standards. BOD Level of the sample is 55 mg per litre against the prescribed level of 30 mg per litre. Similarly, the Fecal Coliform Level in MPN/100 ML is 94000 against the prescribed standard of less than 1000.

Since, there is no outfall for flow of the effluent, the untreated/partially treated effluent either keeps on seeping underground or getting stagnated in the ponds or private land of the applicant and other landowners of Village Jargari which has become a constant health hazard."

And whereas, the Hon'ble NGT vide its order dated 15/09/2023 has constituted a joint committee comprising of Member of the Central Pollution Control Board (CPCB), Secretary, State Pollution Control Board (SPCB), Secretary, Central Ground Water Authority (CGWA) and District Magistrate, Ludhiana. The District Magistrate, Ludhiana is directed to act as a nodal agency.

And whereas, in adherence to the directives from the National Green Tribunal (NGT), a meeting was convened in the village of Jargari by the Sub-Divisional Magistrate (SDM) with representatives from MC Khanna, Drainage Department, Punjab Pollution Control Board (PPCB) and the residents of Jargari. During this meeting, it was collectively decided to conduct additional sampling from four designated points i.e Manhole rising main Ikolaha, Manhole rising main Village Nasrali, Manhole rising main Village Jargari and the outlet of the Sewage Treatment Plant (STP).

And whereas, according to the above said decisions, sampling was carried out on 05.10.2023 from above said points in the presence of officials of MC Khanna and the results are tabulated as under:

S.no.	Parameters	Outlet STP	Manhole rising main vill. Ikolaha	Manhole rising main vill. Nasrali	Manhole rising main vill. Jargari	Prescribed Standards
1	pH	7.7	7.6	7.6	7.5	6.0-8.5
2	TSS	8	19	27	92	<100
3	BOD	7	24	28	62	30
4	T.Coli	1700	7000	7000	1,70,000	-
5	F.Coli	180	2100	2600	70,000	<1000

And whereas, the analysis results reveal that the concentration of BOD in the samples collected from Village Jargari & concentration of Faecal Coliform in the samples collected from manhole of Rising main Village Ikolaha, Nasrali and Jargari are beyond the permissible limits, as prescribed by the Board.

And whereas, SDM Payal instructed Regional Office, Fatehgarh Sahib on 11/10/2023 to collect the effluent samples from the manhole in Village Jargari, as the MC Khanna had closed the unauthorized inlets. Accordingly, effluent samples were obtained from the manhole in Village Jargari and sent to the Head Office Laboratory in Patiala and the analysis results are tabulated as under:

Sr. No.	Parameters	Manhole rising main vill. Jargari	Prescribed Standards
1	pH	7.6	6.0-8.5
2	TSS	55	<100
3	BOD	65	30
4	T.Coli	2,80,000	-
5	F.Coli	94,000	<1000

From above, it is clear that the concentration of BOD and F.Coli are beyond the permissible limits as prescribed by the Board.

And whereas, the analysis results of samples collected from the outlet of STP are within the permissible limits as prescribed by the Board. Further, it is intimated that the Board has conducted

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ

VATAVARAN BHAWAN, NABHA ROAD, PATIALA

E-mail : ppcb2002@ymail.com, Web: www.ppcb.gov.in

sampling of STP on monthly basis and as per the record file, the analysis results of samples collected from the outlet of STP for previous 3 months are within the permissible limits.

And whereas, a meeting was again taken by the Sub-Divisional Magistrate with the officials of MC Khanna, the Drainage Department, CPCB, PPCB, BDPO and PWSSB on 20/12/2023 & 27/12/2023. During the meeting, it was decided that sampling would be conducted from the ponds of Village Jhargari, Ikolaha as well as from the manhole and Sewage Treatment Plant (STP). In accordance with the decisions made in the aforementioned meeting, sampling was carried out on 26.12.2023 & 27.12.2023 and the results of sampling are awaited.

And whereas, the survey revealed that effluent from STP Khanna and untreated effluent from Village Jargari is accumulating in Lassara Drain. The treated wastewater from STP Khanna is currently being discharged into Lassara Drain via a 17 km concrete pipeline. Additionally, Village Ikolaha is also discharging its wastewater from two village ponds into the pipeline designated for the discharge of treated effluent from STP Khanna.

And whereas, the Department of Soil & Conservation has established a pipeline network primarily designed for irrigation with a capacity of 2 MLD. However, the remaining 27 MLD of treated wastewater is currently accumulating and stagnating in the Lassara Drain.

And whereas, the MC, Khanna has failed to obtain consent to operate of the Board as required u/s 25/26 of the Water Act, 1974 and the Authorities have failed to manage the treated/untreated effluent in an environmentally sound manner in compliance of the Water (Prevention & Control of Pollution) Act, 1974, as the same is being stagnated in the drain and its surrounding area. Therefore, willfully causing water pollution in the vicinity, thus violating the provisions of said Act.

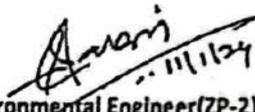
And whereas, it has now been proposed to initiate action against Authorities action under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 after affording an opportunity of show cause-cum-personal hearing, due to aforesaid violations.

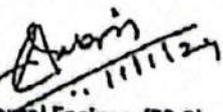
As such, you are, hereby, afforded an opportunity to show cause in person before the Chairman of the Board, in his office at Vatavaran Bhawan, Nabha Road, Patiala on 19/01/2024 at 11.00 AM to explain, as to why the proposed action under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 should not be taken, failing which it will be presumed that authorities have nothing to say and the Board shall go ahead to take the proposed action under the said Act without giving any further notice/ opportunity.

Endst. No. 4691

Dated 12/11/23

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib for information. It is requested to get the letter delivered to the authorities through special messenger and he is also requested to attend the hearing on said date.

  
Environmental Engineer(ZP-2)  
For & on behalf of Chairman

  
Environmental Engineer(ZP-2)  
For & on behalf of Chairman



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ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ  
PUNJAB POLLUTION CONTROL BOARD

MC, Khanna  
Proceedings Chairman and MIS - NEW



No. 4773-78

REGISTERED

Dated: 19/1/2024

To

1. The Executive Officer,  
Municipal Council,  
Khanna
2. The Executive Engineer,  
Punjab water supply and sewerage Division,  
Ludhiana, Near Old Court,  
Club Road Ludhiana.
3. The Executive Engineer,  
Divisional Soil Conservation Officer,  
Ludhiana
4. The Block Development & Project Officer,  
Doraha, Distt. Ludhiana
5. The Executive Engineer,  
Drainage-cum-Mining and Geology Division,  
Deptt. of Water Resource, Punjab  
Sangrur
6. The Executive Engineer,  
Panchayati Raj, Zila Parishad  
Ludhiana

**Subject:** Proceedings of the personal hearing given by the Chairman of the Board for violation of the provisions of the Air (Prevention & Control of Pollution) Act, 1981 to The Executive Officer, The Municipal Council, Khanna, The Executive Engineer, PWSSB, Ludhiana, The Executive Engineer, Divisional Soil Conservation Officer, Ludhiana, The Block Development & Project Officer, Doraha, Distt. Ludhiana, The Executive Engineer, Drainage-cum-Mining and Geology Division, Deptt. of Water Resource, Punjab, Sangrur and The Executive Engineer, Panchayati Raj, Zila Parishad, Ludhiana on 19/01/2024.

The following were present:

**From the Board:**

- Er. Lavneet Kumar Dubey, SEE, ZO-II, Patiala  
Er. Amit Kumar, EE, ZO-II, Patiala  
Er. Vijay Kumar, EE, RO, Fatehgarh Sahib

**From the Authorities :**

- Sh. Rajesh Kamal, Xen (PR), Ludhiana  
Sh. Gurpreet Singh, BDPO, Doraha  
Sh. Arpit Sharma, SDO, PRD  
Smt. Amitpal Kaur, SDE, PWSSB  
Sh. Ramandeep Singh, JE, PWSSB  
Sh. Harminder Singh, SDO, Drainaga, Barnala  
Sh. Prince Modi, JE, Drainaga, Barnala  
Sh. Harvinder Singh, SDSCO, Samrala  
Sh. Charanjit Singh, EO, MC, Khanna

The officers of the Board brought out that the Sewage Treatment Plant (STP) with a capacity of 29 MLD was commissioned at Bahomajra Road, Khanna based on SBR Technology in the year 2020. The STP is being operated by Punjab Water Supply and Sewerage Board (PWSSB) Department.

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ

VATAVARAN BHAWAN, NABHA ROAD, PATIALA

E-mail : [ppcbzop2@ymail.com](mailto:ppcbzop2@ymail.com), Web: [www.ppcb.gov.in](http://www.ppcb.gov.in)

MC Khanna and PWSSB have not obtained consent to operate under the Water (Prevention & Control of Pollution) Act, 1974 for the STP and is currently being run without consent to operate under the Water Act, 1974.

An application has been filed by Sh. Avtar Singh, Village Jhargari, Tehsil Payal, District Ludhiana in the Hon'ble National Green Tribunal, New Delhi vide Original Application no. 414/2023 titled as Avtar Singh & Others V/s State of Punjab & Others.

The allegations of the applicant are reproduced as under:

*"Jargari drain constructed by the villagers, crosses under the First Patiala Feeder Canal and outfalls into the Lassara drain and that Lassara, which is a Interstate drain, has no outfall and it has become a pond. 29 MLD sewage treatment plant was constructed for Khanna Town but the said STP plant is not operating and sewage water is flowing to Jargari drain and finally the pipeline has been left open upstream of siphon below the first Patiala Feeder Canal which is not cleaned because the drain downstream of the siphon i.e. Lassara Drain does not have any outfall. Resultantly, the flow of water is obstructed and the water stagnates in the drain and further overflows and stands in the fields of the applicants and other residents of the area.*

*The stagnating water is leading to Killing/drying of the trees in the area and that the test report of the sample of the untreated water shows that BOD Level and Fecal Coliform Level is more than the prescribed standards. BOD Level of the sample is 55 mg per litre against the prescribed level of 30 mg per litre. Similarly, the Fecal Coliform Level in MPN/100 ML is 94000 against the prescribed standard of less than 1000.*

*Since, there is no outfall for flow of the effluent, the untreated/partially treated effluent either keeps on seeping underground or getting stagnated in the ponds or private land of the applicant and other landowners of Village Jargari which has become a constant health hazard."*

The Hon'ble NGT vide its order dated 15/09/2023 has constituted a joint committee comprising of Member of the Central Pollution Control Board (CPCB), Secretary, State Pollution Control Board (SPCB), Secretary, Central Ground Water Authority (CGWA) and District Magistrate, Ludhiana. The District Magistrate, Ludhiana is directed to act as a nodal agency.

In adherence to the directives from the National Green Tribunal (NGT), a meeting was convened in the village of Jargari by the Sub-Divisional Magistrate (SDM) with representatives from MC Khanna, Drainage Department, Punjab Pollution Control Board (PPCB) and the residents of Jargari. During this meeting, it was collectively decided to conduct additional sampling from four designated points i.e. Manhole rising main Ikolaha, Manhole rising main Village Nasrali, Manhole rising main Village Jargari and the outlet of the Sewage Treatment Plant (STP).

According to the above said decisions, sampling was carried out on 05.10.2023 from above said points in the presence of officials of MC Khanna and the results are tabulated as under:

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The analysis results reveal that the concentration of BOD in the samples collected from Village Jargari & concentration of Feacal Collform in the samples collected from manhole of Rising main Village Ikolaha, Nasrali and Jargari are beyond the permissible limits, as prescribed by the Board.

SDM Payal instructed Regional Office, Fatehgarh Sahib on 11/10/2023 to collect the effluent samples from the manhole in Village Jargari, as the MC Khanna had closed the unauthorized inlets. Accordingly, effluent samples were obtained from the manhole in Village Jargari and sent to the Head Office Laboratory In Patiala and the analysis results are tabulated as under:

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From above, it is clear that the concentration of BOD and F.Coli are beyond the permissible limits as prescribed by the Board.

The analysis results of samples collected from the outlet of STP are within the permissible limits as prescribed by the Board. Further, it is intimated that the Board has conducted sampling of STP on monthly basis and as per the record file, the analysis results of samples collected from the outlet of STP for previous 3 months are within the permissible limits.

A meeting was again taken by the Sub-Divisional Magistrate with the officials of MC Khanna, the Drainage Department, CPCB, PPCB, BDPO and PWSSB on 20/12/2023 & 27/12/2023. During the meeting, it was decided that sampling would be conducted from the ponds of Village Jhargari, Ikolaha as well as from the manhole and Sewage Treatment Plant (STP). In accordance with the decisions made in the aforementioned meeting, sampling was carried out on 26.12.2023 & 27.12.2023 and the results of sampling are awaited.

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The Department of Soil & Conservation has established a pipeline network primarily designed for irrigation with a capacity of 2 MLD. However, the remaining 27 MLD of treated wastewater is currently accumulating and stagnating in the Lassara Drain.

The MC, Khanna has failed to obtain consent to operate of the Board as required u/s 25/26 of the Water Act, 1974 and the Authorities have failed to manage the treated/ untreated effluent in an environmentally sound manner in compliance of the Water (Prevention & Control of Pollution) Act, 1974, as the same is being stagnated in the drain and its surrounding area. Therefore, willfully causing water pollution in the vicinity, thus violating the provisions of said Act.

Accordingly, show cause notice for violation of the provisions of the Air (Prevention & Control of Pollution) Act, 1981 have been issued to the Authorities with an opportunity of personal hearing before the Chairman of the Board on 19/01/2024.

The representatives the authorities attended the hearing and submitted their respective replies, which were taken on record. The matter was discussed and deliberated in detail.

After hearing the officers of the Board and considering the facts submitted the representatives of the authorities the Chairman of the Board decided as under:

1. The Executive Officer, MC, Khanna shall apply for consents to operate of the Board under the Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981 to operate the STP's outlet immediately.
2. The Punjab Water Supply & Sewerage Board (PWSSB) shall operate & maintain the STP regularly & effectively, so as to achieve the prescribed effluent standards for all the times.
3. The MC, Khanna shall submit a detailed Action Plan focusing on the strategic utilization of treated effluent from the STP within one month. This plan should explore innovative approaches for using treated water in construction, road dust suppression, dual plumbing and other municipal activities. The plan should include technical specifications, feasibility assessments and implementation timelines.
4. The MC, Khanna shall install outlets along the pipeline that carries treated wastewater within one month. These outlets shall facilitate the use of treated wastewater for irrigation purposes by the local farmers. The MC must ensure that the installation of these outlets is done in a manner that maximizes accessibility for agricultural lands, while maintaining the integrity and efficiency of the pipeline system. The design and placement of these outlets

- shall consider the ease of access for farmers and the potential agricultural benefits, promoting sustainable water use practices in the region.
5. The MC, Khanna shall explore the possibility regarding extension of the pipeline connected to STP's outlet by atleast 500 meter into the Lassara drain. This extension should be designed to ensure efficient dispersion of treated effluent, preventing any potential buildup or stagnation near Jharkaari village after getting approval of the drainage department. The design must include hydraulic modeling to ascertain the impact on the drain's flow characteristics and the surrounding environment.
  6. The Drainage Department shall carryout the de-silting of the syphon and starting point of Lassara drain, so as to facilitate the stagnated wastewater flow through the drain and shall submit the action taken report within 15 days.
  7. The Department of Soil and Water Conservation shall submit a comprehensive Action Plan for the construction of an additional pipeline to utilize the remaining 9 MLD of treated wastewater for irrigation purposes within a period of one month. The Action Plan shall include detailed project timelines, technical specifications with the existing infrastructure.
  8. The PWSSB is directed to ensure the integration and synchronization of Online Continuous Effluent Monitoring Systems (OCEMS) with flow meter data to the CPCB/PPCB Portals. This integration must facilitate real-time data transmission, ensuring data accuracy and reliability for regulatory compliance and monitoring.
  9. The PWSSB shall establish a routine maintenance and calibration schedule for the online monitoring systems. This includes ensuring sensor accuracy, data integrity, and system functionality to provide continuous and reliable monitoring results.
  10. Department of Rural development and Panchayat Raj shall be responsible for ensuring that no untreated wastewater from village ponds enters the STP-treated wastewater pipeline. The ponds in villages such as Ekolaha and Jarkhari are to be desilted and upgraded within three months using specified technology to meet environmental standards.
  11. Environmental Engineer, Regional Office, Fatehgarh Sahib shall calculate the Environmental Compensation to be imposed on the MC, Khanna for operating its STP without obtaining consents to operate of the Board as required under the Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981 and causing stagnation, within 7 days.

You are requested to ensure the compliance of hearing decisions, within stipulated period and submit report at Regional Office.

Endst. No. 4779

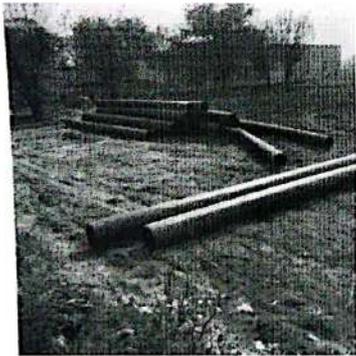
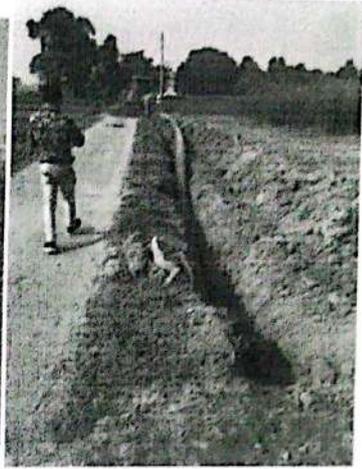
*SJ*  
Environmental Engineer (ZP-II)  
For & on behalf of Chairman  
dated 19/1/2024

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib for information and necessary action. He is requested to ensure the compliance of decisions of the hearing and submit report at the earliest.

*Aman*  
19/1/24  
Environmental Engineer (ZP-II)  
For & on behalf of Chairman

## REPORT

From 29 mld STP Khanna to use 20 mld discharged treated water for irrigation of agricultural lands in Rasulra and Bahomajra villages, Department of soil and water conservation has setup a project of under ground pipe line system. Under this project 4300 meter pipe line has been laid by department and 20 mld of treated water is being irrigated in 300 acres of land. With this project farmers of these villages are getting benefit of un-interrupted irrigation. Farmers of these villages mostly cultivate wheat and rice crops. Irrigation of these crops is carried out 20-22 times in year according to irrigation requirement. It is worth mentioning that wheat and rice crop cycle required limited amount of irrigation e.g. Wheat crops required 5 time irrigations and rice crops required 15 time irrigations. So 20 mld can't be used for irrigation through out a year. Meetings are being held with village Panchayat and farmers to use remaining 9 mld water for irrigation use. So whenever the Panchayats and farmer shall give their consent to project, the department will setup the remaining 9 mld project within one year.



ਪੰਜਾਬ ਸਰਕਾਰ  
 ਵਣ ਅਤੇ ਜੰਗਲੀ ਜੀਵ ਸੁਰੱਖਿਆ ਵਿਭਾਗ, ਪੰਜਾਬ  
 ਦਫਤਰ ਵਣ ਰੋਜ਼ ਅਫਸਰ, ਦੋਰਾਹਾ  
 ਸਰਹਿੰਦ ਕਨਾਲ, ਦੋਰਾਹਾ।  
 Email. ID - [frodoraha@gmail.com](mailto:frodoraha@gmail.com)

ਨੰਬਰ...350-0.....

ਮਿਤੀ...05-10-2023

ਵੱਲੋਂ:

ਸੇਵਾ ਵਿਖੇ,

ਵਣ ਰੋਜ਼ ਅਫਸਰ  
 ਦੋਰਾਹਾ।

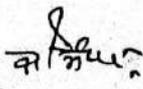
ਮਾਨਯੋਗ ਉਪ ਮੰਡਲ ਮੈਜਿਸਟ੍ਰੇਟ  
 ਪਾਇਲ।

ਵਿਸ਼ਾ:- ਪਿੰਡ ਜਰਗੜੀ ਵਿੱਚ ਮਿਤੀ- 05-10-2023 ਨੂੰ ਲਸਾੜਾ ਸਾਈਫਨ ਦੀ ਮੀਟਿੰਗ ਸਬੰਧੀ।

ਹਵਾਲਾ:- ਆਪ ਜੀ ਦਾ ਜੁਬਾਨੀ ਹੁਕਮ।

ਸ੍ਰੀ ਮਾਨ ਜੀ,

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿਚ ਹੁਕਮਾਂ ਦੀ ਪਾਲਣਾ ਕਰਦੇ ਹੋਏ ਲਸਾੜਾ ਡਰੇਨ ਦਾ ਮੈਕਾ ਦੇਖਿਆ ਗਿਆ। ਇਸ ਡਰੇਨ ਵਿੱਚੋਂ ਡਰੇਨ ਦਾ ਪਾਣੀ ਬਾਹਰ ਆਉਣ ਨਾਲ ਵਣ ਵਿਭਾਗ ਦਾ ਲਗਭਗ 10 ਹੈਕਟੇਅਰ ਰਕਬਾ ਅਤੇ ਰੁੱਖ ਬੂਟੇ ਪ੍ਰਭਾਵਿਤ ਹੁੰਦੇ ਹਨ। ਜੇਕਰ ਡਰੇਨਜ਼ ਵਿਭਾਗ ਵੱਲੋਂ ਸਾਈਡ ਤੇ ਵੱਟ ਬਣਾ ਦਿੱਤੀ ਜਾਵੇ ਤਾਂ ਰੁੱਖਾਂ ਦਾ ਅਤੇ ਬੂਟਿਆਂ ਦਾ ਬਚਾ ਹੋ ਸਕਦਾ ਹੈ ਕਿਉਂਕਿ ਪਾਣੀ ਨਾਲ ਬਹੁਤ ਹੀ ਬੂਟੇ ਬਰਬਾਦ ਹੋ ਚੁੱਕੇ ਹਨ ਅਤੇ ਹੋ ਰਹੇ ਹਨ। ਰਿਪੋਰਟ ਆਪ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਅਗਲੀ ਕਾਰਵਾਈ ਲਈ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ।

  
 ਵਣ ਰੋਜ਼ ਅਫਸਰ  
 ਦੋਰਾਹਾ।





